



SERIAL 585 19 APR 2024

District : Murshidabad

Before the National Green Tribunal, Principal Bench, New Delhi



Original Application No. 200 of 2014

IA No. 340/2022, MA No. 872/2018

MA No. 875/2014 & MA No. 480/2018

In the matter of:

M. C. Mehta

...Applicant

Versus

Union of India & Ors

...Respondent(s)

Report in form of Affidavit by the Ex- Officio Chairman /District Magistrate and Collector,  
District Ganga Protection Committee, Murshidabad (W.B.)

I, Rajarshi Mitra, son of Sri Manotosh Mitra, aged about 41 years, by faith-Hindu, by Nationality-Indian, by occupation-Service, presently working for gain as the District Magistrate & Collector Ex- Officio Chairman of the District Ganga Protection Committee, Murshidabad, PIN-742101, do hereby solemnly affirm and state as follows: -

1. That I am the District Magistrate and Collector and Ex- Officio Chairman, District Ganga Protection Committee, Murshidabad (WB), presently working for gain in Murshidabad Collectorate, Murshidabad, is well aware of the facts and circumstances of the present original application and I am filing this report in the form of affidavit.
2. That at the very outset, I humbly submit that I have and always had the highest regard to the majesty and dignity of this Hon'ble National Green Tribunal, Principal Bench, New Delhi and I have always acted in due compliance with the Solemn Order dated 25.09.2023 & Solemn Orders dated 24.11.2023 & 21.02.2024, in connection with O.A No. 200/2014, C.W.P No. 3727/1985 & I.A No. 340/2022 as passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi to the best of my ability.

19 APR 2024

MD. KHAIRUL ISLAM  
Notary Public  
Govt. of West Bengal  
Regd. No. 97/2002  
Berhampore, Murshidabad

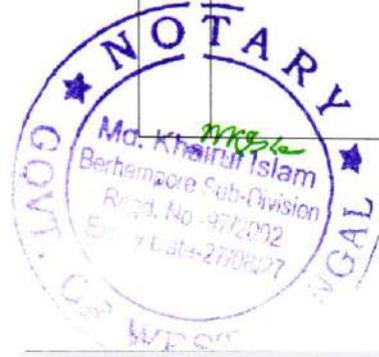
3. That Hon'ble National Green Tribunal, passed an observation in the Solemn Order dated 25/09/2023 and 21.02.2024, that at the district level, District Magistrate is the Ex-Officio Chairman of the District Ganga Protection Committee which have been entrusted with certain vital responsibilities for preventing pollution in Ganga at the District level. Hence, at this stage, the Hon'ble National Green Tribunal, Principal Bench, New Delhi has directed the District Magistrate all (mainstream and tributaries) from where mainstream of river Ganga as also its tributaries flow in the State of West Bengal to submit their own separate reports on the issues noted above in respect of steps which have been taken by respective District Ganga Protection Committee for prevention and control of pollution of river Ganga in their respective areas.
4. That as per direction of the Solemn Orders dated 24.11.2023 & 21.02.2024 of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, Report-in-Compliance under O.A No. 200/2014 is furnished below:

**Sewage (Rural)**

Sl. No	Name of the Block	Per day generation of sewage in each city / town within the District	Quantity of sewage treated per day, city/town wise	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.
1	Berhampore	13.50 MLD (APPX.)	NOT STARTED YET STP IS UNDER CONSTRUCTION.	01 NO.& UNDER CONSTRUCTION
2	Beldanga - I	2500 ltrs/kg	0	Nil
3	Beldanga - II	LIQUID SEWAGE 160 K. LTR. SOLID SEWAGE 165 QNTI	2650 K. LTR THIS BLOCK HAS NO FSTP TREATMENT OF SEWAGE MANAGED BY SOAK PIT TWINE PIT IHHL	THIS BLOCK HAS NO FSTP TREATMENT OF SEWAGE, MANAGED BY SOAK PIT, LEACH PIT, KITCHEN GARDEN AND AGRI USASGE
4	Msd - Jiaganj	Wet feces 45360 kg liquid sewage 310 id	This block has no fstp.treatment of sewage effected by soak pit of JHHL and septic tanks	This block has no fstp.treatment of sewage effected by soak pit of JHHLand septic tanks
5	Bhagawangola - I	301000 Ltr.	7700 Ltr	8 nos
	Lalgola	YET TO ESTABLISH PROPER MECHANISM TO ASSESS.	YET TO ESTABLISH PROPER MECHANISM TO ASSESS.	NO SEWAGE TREATMENT PLANT (S.T.P.) EXISTED WITHIN 04 NOS. GAP GPS. BUT FOR THE PURPOSE OF TREATING GREY WATER GENERATED AT HOUSEHOLD, WORK ORDER ISSUED FOR



				CONSTRUCTION OF 825 NOS. GWM UNIT (01 UNIT FOR EVERY 5 HOUSEHOLD)
7	Raghunathganj - I	Wet Faces-8482.28 Gram Urine generatin-92170.3 Litrey	THIS BLOCK HAS NO FUNCTIONAL FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO FUNCTIONAL FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS
8	Raghunathganj - II	WET FECES 26320 KG AND LIQUID SEWAGE 310 KL	THIS BLOCK HAS NO FSTP. TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS WITH OR WITHOUT SOAK PITS
9	Suti - I	Wet Feces 25600 KG Liquid Sewage 284 KL	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO FSTP TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS
10	Suti - II	WET FACES-17787.25GRAM URINE GENERATIN-86563.20 LITRE	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS
11	Samsorganj	Wet Faces-21996.4Gram Urine generatin-439928 Litre	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS
12	Sagardighi	No such data available	Nil	Nil
13	Farakka	WET FAECES 37800 KG LIQUID SEWAGE 415 KL	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS, HOWEVER PLAN HAS BEEN TAKEN	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS WITHOUT SOAKPIT (96 NOS), PLAN HAS BEEN TAKEN UP





34414

Sewage (Rural)

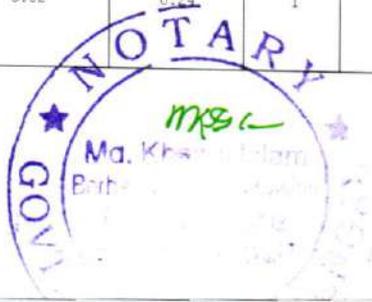
S I. N o	Name of the Block	Quantity of discharged treated sewage from each STP particularl y for fecal coliform	Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in abutting districts/ towns in terms of fecal coliform (MPN/100ml)
1	Berha mpore	NIL. NO OPERATIO NALISE STP IS ACTIVE AT PRESENT	75% OF CIVIL CONSTRUCTION WORK COMPLETED. ELECTRO- MECHANICAL PART IS YET TO INSTALL. NO CONFIRMATION IS FOUND FROM KMDA.	WITHOUT PROPER CONSENT - NIL. HOTEL (LODGING 29 NOS. RESTAURANT -21 NOS.) HAVING CONSENT WITH THIS OFFICE	NO SUCH MICROBIOLOGICAL REPORT IS WITH US
2	Beldan ga - I	Nil	Not fixed	NA	Nil
3	Beldan ga - II	NA	FSTP WILL BE TAKEN UP UNDER SBM(G) PHASE II	NA	TESTING OF RIVER IS REQUIRED
4	Msd - Jiagan j	NA	FSTP will be taken up under SBM(G) phase II	Sufficient leach pits are constructed to allow effluent percolate	Lab test needed
5	Bhaga wangol a - I	2580 ltr	-	-	-
6	Lalgol a	S.T.P. NOT EXISTED AS NO FAECAL SLUDGE.	NOT PLANNED YET AS NO SEWAGE FLOWS INTO THE RIVER GANGESFROM ANY GAP GPS. BUT 176 NOS. OF GWM UNIT (01 UNIT FOR EVERY 5 HOUSEHOLD) HAS ALREADY BEEN CONSTRUCTED	NO HOTELS, DHARAMSHALA AND ASHRAM OPERATED WITHIN GAP GPS.	NO SEWAGE FLOWS IN RIVER GANGES FROM THE GAP GPS.
7	Raghu nathga nj - I	NA	FSTP WILL BE TAKEN UP UNDER SBM(g) PHASE II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED

8	Raghu nathga nj - II	NA	FSTP WILL BE TAKEN UP UNDER SBM(G) PHASE-II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED
9	Suti - I	NA	FSTP WILL BE TAKEN UP UNDER SBM (G) PHASE II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED
1 0	Suti - II	NA	UNDER SBM(G) PHASE II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED
1 1	Samse rganj	NA	FSTP WILL BE TAKEN UP UNDER SBM(g) PHASE II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED
1 2	Sagard ighi	NA	NA	Nil	No such data available
1 3	Farak ka	NA	FSTP WILL BE TAKEN UP UNDER SBM(G) PHASE II	ALREADY HAVING THEIR SEPTIC TANK	LAB TEST NEEDED

Annexure-R1-A collectively

**Sewage (Urban)**  
**Report of SUDA on Sewage (Urban) received from UDMA**

I. Sewage											
Name of the District: Murshidabad											
SL No	Name of Town	Sewage Generation per day (in MLD) *	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)				Quality of discharged treated sewage from each STP, particularly	Time bound plan to meet up the gap	Details of Hotels, Dharmashala, Ashram operating without	Water Quality in terms of Faecal Coliform
				Number of STP	Built up Capacity in MLD	Capacity Utilization in(%) **	Mode of disposal in each town				
1	Berhampore	26.31	-	-	-	-	A) Treated water is being re-used for different purposes as per policy prepared by UD&MA Deptt. (June, 2020)	a) Newly constructed STPs are compliant with the standard set by Hon'ble NT in its order dated 30- 04-2019 b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13-10- 2017	a) 16.5 MLD Capacity STPs at (Murshidabad District) are under Construction Stage. b) 3.7 capacity MLD capacity STP at (Berhampore) are under renovation stage. c) 1.5 MLD STP at (JiaganjAzimganj) is under	-	Water Quality report including Faecal Coliform for the month of Feb 2024 is enclosed in Annexure- A The report is
2	Janqipur	11.67	-	-	-	-					
3	Jiaganj- Azimganj	6.37	0.95	2	1.38	68.84%					
4	Murshidabad	5.82	0.24	1	1.96	12.10%	B) Balance treated water is being discharged in surface water body				



34416



5	Dhulian	15.41				proposal stage	received from WBPCB.
						d) 4.0 MLD capacity STP at (Murshidabad) is	
Total		65.58	3	3.34			

\* Sewage generation is based on the estimated population in Urban Areas as of 2022 taking 2011 Census as base and the same has been approved in the meeting of Technical Committee UD&MA Department held on 23.11.2023.

\* \* Utilization capacity is worked out on the basis of as on date design flow of each STP.

Annexure-R1-B collectively

### Panchayat Solid Waste Disposal

S l. N o	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste
1	Berhampore	105 MT/day	No such activities run by this office	105 MT/day
2	Beldanga - I	8 Qnt.	6 Qnt.	2 Qnt.
3	Beldanga - II	15800 KG	9500 KG Managed by Soak Pit, Leach Pit Kitchen Garden and Agri usage	1. Villagers Usinghous Level compose Pit for Agri use for Biodegradable waste. 2. One SWM projects is functional Covering 5 nos. MRF units
4	Msd - Jiaganj	39780 KG	Nil (No Solid Waste Management unit has been operationalisation till date)	1. Villagers feed their biodegradable waste to their cattle and using home made compost pit for managing the rest of biodegradable waste, 2. Solid Waste Management unit of all GPs are yet to functional.
5	Bhagawangola - I	1362 KG	Nil	1362 KG
6	Lalgola	79.07Qtl.	Bio-Degradable waste amounted 76.11Qtl. treated at Household level out of Total Solid Waste.	2.96Qtl. Non-Bio-Degradable waste.

34417



7	Raghunathgan j - I	1571 KG	Not estimated	<p>1. FEEDING CATTLE &amp; ALSO VILLAGERS USING BIODEGRADABLE WASTE FOR BIODEGRADABLE FERTILIZER AT THEIR RESPECTIVE HHs</p> <p>2. SWM OF ALL GPs ARE YET TO FUNCTIONAL, WE ARE COMPLETED CONSTRUCTION &amp; WORKING ON OPERATIONALISATION OF OTHER SWMs</p>
8	Raghunathgan j - II	1505 KG	450 KG APPROX AT TEGHARI-I, MITHIPUR, BARASHIMUL DAYARAMPUR GP SWM	<p>1. VILLAGERS USING DUMPING SITES FOR BIODEGRADABLE WASTE AT THEIR RESPECTIVE HHs</p> <p>2. SWM OF ALL OTHER 7 GPs ARE YET NOT FUNCTIONAL, WE ARE WORKING ON OPERATIONALISATION OF OTHER SWMs</p>
9	Suti - I	23800 KG	500 KG APPROX AT AHIRAN GP SWM	<p>1. VILLAGERS USING DUMPING SITES FOR BIODEGRADABLE WASTE AT THEIR RESPECTIVE HHs</p> <p>2. SWM OF ALL OTHER 5 GPs (EXCEPT AHIRAN) ARE YET NOT FUNCTIONAL, WE ARE WORKING ON OPERATIONALISATION OF OTHER SWMs</p>
10	Suti - II	4015.15 KG	Not estimated	<p>1. FEEDING CATTLE &amp; ALSO VILLAGERS USING BIODEGRADABLE WASTE FOR BIODEGRADABLE FERTILIZER AT THEIR RESPECTIVE HHs</p> <p>2. SWM OF ALL GPs ARE YET TO FUNCTIONAL, WE ARE COMPLETED CONSTRUCTION &amp; WORKING ON OPERATIONALISATION OF OTHER SWMs</p>

1 1	Samsorganj	21996.4 KG	Not estimated	1.FEEDING CATTLE & ALSO VILLAGERS USING BIODEGRADABLE WASTE FOR BIODEGRADABLE FERTILIZER AT THEIR RESPECTIVE HHs 2.SWM OF ALL GPs ARE YET TO FUNCTIONAL,WE ARE COMPLETED CONSTRUCTION & WORKING ON OPERATIONALISATION OF OTHER SWMs
1 2	Sagardighi	5817.24 KG	Not estimated	5817.24 KG
1 3	Farakka	48200 KG	350 KG APPROX AT IMAMNAGAR GP SWM	1. VILLAGERS USING DUMPING SITES FOR BIODEGRADABLE WASTE AT THEIR RESPECTIVE HHs 2.SWM OF ALL OTHER 5 GPs (EXCEPT AHIRAN )ARE YET NOT FUNCTIONAL,WE ARE WORKING ON OPERATIONALISATION OF OTHER SWMs



**Panchayat Solid Waste Disposal**

Sl. No	Name of the Block	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
1	Berhampore	Legacy Waste 1,80,000 MT (e-Tender published by SUDA) under process	Not fixed	Legacy waste already existed and daily fresh waste are also dumped at the site.

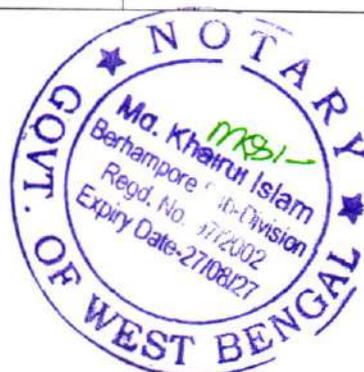


				Dumping Ground situated at Ward No. 04 Swami Akshyananda Sarani, Berhampore, Murshidabad.
2	Beldanga - I	Not fixed time	Not make plan for the same	The local people using dumping of solid waste near by house digging earthen chamber.
3	Beldanga - II	Legacy waste will be disposed of as soon as the Solid Waste Management units are operational.	Treated waste is used as organic manure for agriculture	There is no dumping of solid waste at this Block
4	Msd - Jiaganj	Legacy waste will be disposed of as soon as the Solid Waste Management units are operational.	1. By using Plastic Waste Management unit. 2. By selling plastic waste. 3. Composting of biodegradable waste.	1. Villagers dump the waste at household level.
5	Bhagawan gola - I	SWM unit will be functioning	Vermi composed will be prepared from waste	Collection not yet started from house to house
6	Lalgola	01 No. Centralized SWM unit & 2 Nos. Decentralized SWM units already constructed and 01 SWM unit expected to be constructed shortly within 56 villages of 4 Nos. Ganga Bordering GPs. And all these unit will be functionalised and Bio-Degradable & Non-Bio-Degradable waste treatment will be started very soon in the SWM Units.	At present Bio-Degradable wastes are treated in in the way of cattle feed and Residuals are used for making compost at Household Level and for Non Bio-Degradable waste collection, distribution of waste bins is under process.	Currently dumping of waste (non-degradable only) are done in the available fallow land within G.P. area. However, to sort out this issue distribution of waste Bins at the H.H. Level to be done after operationalization of SWM Project (Centralised &

				Decentralised) which is in under process now.
7	Raghunathganj - I	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATION OF SWMs	1. BY PWM UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLYTHENES 3. COMPOSTING OF BIODEGRADABLE WASTE	VILLAGERS ARE DUMPING PITS AT RESPECTIVE HH
8	Raghunathganj - II	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATION OF SWMs	 1. BY PWM UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLYTHENES 3. COMPOSTING OF BIODEGRADABLE WASTE	1. THREE GRAM PANCHAYATS VIZ- TEGHARI-I, MITHIPUR, BARASHIMUL DAYARAMPUR ARE VERY CLOSE TO MAKE THE SWM (SEGREGATION SHED) UNIT OPERATIONAL WHEN SENSITIZATION PROGRAMME THROUGH PARA BATHAK IS COMPLETED. 2. 105 NOS PLASTIC BOOTH WILL BE CONSTRUCTED THROUGHOUT THE BLOCK
9	Suti - I	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATION	BY PWM UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLYTHENES 3. COMPOSTING OF	DUMPED AT AHIRAN SWM AFTER TRANSPORTING BY E

		ON OF SWM	BIODEGRADABLE WASTE	CARTS 2.VILLAGERS HAVE DUMPING PITS AT RESPECTIVE HH
10	Suti - II	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATI ON OF SWMs	1. BY PWM UNIT TREATMENT 2.BY SELLING OF PLASTIC BOTTLES,PLOYTHENES 3.COMPOSTING OF BIODEGRADABLE WASTE	1. DUMPED AT AHIRAN SWM AFTER TRANSPORTI NG BY E CARTS 2.VILLAGERS HAVE DUMPING PITS AT RESPECTIVE HH
11	Samserganj	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATI ON OF SWMs	1. BY PWM UNIT TREATMENT 2.BY SELLING OF PLASTIC BOTTLES,PLOYTHENES 3.COMPOSTING OF BIODEGRADABLE WASTE	1. DUMPED AT AHIRAN SWM AFTER TRANSPORTI NG BY E CARTS 2.VILLAGERS HAVE DUMPING PITS AT RESPECTIVE HH
12	Sagardighi	5817.24 ; 6 months	Plan to treat legacy waste 1. Making vermi compost fertilizer . 2. Supplying shredded plastic waste to plastic factories. 3. Supplied for incineration.	solid waste stored in each HH area
13	Farakka	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATI ON OF SWMs	1. BY PWM UNIT TREATMENT 2.BY SELLING OF PLASTIC BOTTLES,PLOYTHENES 3.COMPOSTING OF BIODEGRADABLE WASTE	1. DUMPED AT AHIRAN SWM AFTER TRANSPORTI NG BY E CARTS 2.VILLAGERS HAVE DUMPING PITS AT RESPECTIVE HH

Annexure-R-1A collectively



## Construction and Demolition waste

Sl. No	Name of the Block	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
1	Berhampore	30 TON/Day in Berhapore Municipal area. (Appx.)	No such plant is exists at present.
2	Beldanga - I	Not estimated	Not estimated
3	Msd - Jiaganj	This block is rural in nature, commercial construction generating c & d waste is not reported	NO SUCH PLANT IS IN ACTION NOW
4	Raghnathganj - I	This area is rural in nature, and very few commercial construction generating construction and demolition (C&D) waste is reported, which is managed by landfilling.	NO SUCH PLANT IS IN ACTION NOW
5	Raghnathganj - II	THIS BLOCK IS RURAL IN NATURE, NO COMMERCIAL CONSTRUCTION GENERATING C&D WASTE IS NOT REPORTED	NO SUCH PLANT IS IN ACTION NOW
6	Suti - I	THIS BLOCK IS RURAL IN NATURE, NO COMMERCIAL CONSTRUCTION GENERATING C&D WASTE IS REPORTED	No such plant is in action now
7	Suti - II	THIS AREA IS RURAL IN NATURE, AND VERY FEW COMMERCIAL CONSTRUCTION GENERATING CONSTRUCTION AND DEMOLITION (C&D) WASTE IS REPORTED, WHICH IS MANAGED BY LANDFILLING.	NO SUCH PLANT IS IN ACTION NOW
8	Samsorganj	This area is rural in nature, and very few commercial construction generating construction and demolition (C&D) waste is reported, which is managed by landfilling.	NO SUCH PLANT IS IN ACTION NOW
9	Sagardighi	5817.24 KG	Not estimated
10	Farakka	THIS BLOCK IS RURAL IN NATURE, COMMERCIAL CONSTRUCTION GENERATING C&D WASTE IS NOT REPORTED	NO SUCH PLANT IS IN ACTION NOW

Annexure-R-1A collectively



Report of SUDA on Construction and Demolition waste forwarded by UDMA is, mentioned below.

Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	Murshidabad	Berhampore	7.9	0	
2	Murshidabad	Dhulian	4.36	0	
3	Murshidabad	Jangipur	4.25	0	
4	Murshidabad	Jiaganj-Azimganj	1.75	0	
5	Murshidabad	Murshidabad	2.5	0	

Annexure-R-2 collectively

Report on Fresh Waste Processing Status of Ganga Town as per data provided by UDMA

Sl. No.	District	ULB	Ward	Per day total fresh waste generation (TPD)	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)
1	Murshidabad	Berhampore	28	100	18	77.00
2	Murshidabad	Dhulian	21	38.23	4	6.01
3	Murshidabad	Jangipur	21	48	9	19.90
4	Murshidabad	Jiaganj-Azimganj	17	16.33	17	11.17
5	Murshidabad	Murshidabad	16	30.524	16	22.43
<b>Total</b>			<b>103</b>	<b>233.084</b>	<b>64</b>	<b>136.51</b>

Annexure-R-3 collectively

Report on Fresh Waste Processing Status of Ganga Town as per data provided by UDMA

Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location



100	0	100	<p>(1) Tender invited for engagement of agency for setting up of fresh waste processing unit. 1st call cancelled due to non-availability of sufficient number of bidders.</p> <p>(2) 2nd call to be invited after Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024.</p> <p>(3) The processing unit is expected to commence within June, 2025.</p>	Existing dumpsite
38.23	0	38.23	<p>(1) Tender finalised for engagement of consultant for preparation of drawing, design and estimate for setting up of fresh waste processing unit.</p> <p>(2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, work order to be issued.</p> <p>(3) The processing unit is expected to commence within March, 2025.</p>	Existing dumpsite
48	0	48.00	<p>(1) Consultant engaged for preparation of drawing, design and estimate for setting up of fresh waste processing unit. Expected to be prepared within May, 2024.</p> <p>(2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, AA&amp;FS to be issued and tender to be invited by the Municipal Engineering Directorate (MED) as the implementing agency, for engagement of agency for construction of fresh waste processing unit.</p> <p>(3) The processing unit is expected to commission within March, 2025.</p>	Existing dumpsite
16.33	0	16.33	<p>(1) Consultant engaged for preparation of the comprehensive DPR (drawing,</p>	Existing dumpsite



			design & estimate) to set up the fresh waste processing unit. (2) Due to local agitation, the site is yet to be formally taken over by the ULB. District Administration, Murshidabad is engaged in resolving the issue at the earliest. (3) The processing unit is expected to commission within September, 2025.	
30.52	2.5	28.024	(1) Tender finalized for engagement of consultant for preparation of drawing, design and estimate for setting up of fresh waste processing unit. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, work order to be issued. (3) The processing unit is expected to commence within March, 2025.	Existing dumpsite
2333.08	2.5	230.584		

Annexure-R-3 collectively

**Industrial effluent discharge**

Sl. No	Department	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District

1	GM, DIC	Nil (No such units under MSME exist near the Ganga & its tributaries)	NA	NA	NA	NA
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Annexure-R-4

**BIO-MEDICAL WASTE****Report of CMOH in connection with Bio Medical Waste of different HCEs**

Total accumulation of different Bio Medical Waste	Apr-23				May-23			
	Yellow	Red	White	Blue	Yellow	Red	White	Blue
Total	13276	4846	630	129	13016	5166	424	100

Total accumulation of different Bio Medical Waste	Aug-23				Sep-23			
	Yellow	Red	White	Blue	Yellow	Red	White	Blue
Total	2521	1215	172	36	5980	2419	292	62

Total accumulation of different Bio Medical Waste	Oct-23				Nov-23			
	Yellow	Red	White	Blue	Yellow	Red	White	Blue
Total	5905	2204	413	38	5550	1492	323	60

Segregation of Bio Medical Waste is described in different colours.

Yellow	Red	White	Blue
Infectious Waste, Bandages, Cotton, Body parts and Placenta.	Infected Dressing, POP casts.	Needles and Cut glasses.	Gloves, Syringes & Plastic waste.

Annexure-R-5 collectively

Water quality of Polluted River stretches of Ganga in Murshidabad during February, 2024

(Data received from UDMA)

Priority	River	Stations	PH (Unit)	(Do) (mg /l)	BOD( mg/l)	Total Coliform (MPN / 100 ml)	Fecal Coliform (MPN/ 100ml)	Fecal Streptococci (MNP/ 100ml)
IV	Ganga	Farakka	7.66	9.6	2.6	790	230	13
	Ganga	Farakka	7.46	9.3	2.8	940	330	23
	Ganga	Khagra	7.73	9.1	1.6	1300	460	31
	Ganga	Khagra	7.79	8.0	2.05	1100	330	33
	Ganga	Berhampore	7.40	9.1	2.9	1300	3500	490
	Ganga	Berhampore	7.49	7.8	2.1	1700	5400	460
	Ganga	Gorabazar	7.62	9.1	1.7	11000	2400	330
	Ganga	Gorabazar	7.61	7.8	1.8	7900	2400	230

Annexure-R-6

### MINING

There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:

**Point X of the Order No- dated 21-02-2024 given by Hon'ble NGT (Principal Branch) under OA 200/2014,**

- a) Timeline for achieving the target of 100% treatment of Sewage generated per Day and phase Manner in which the target will be achieved?
- Dhuliyān Municipality: Since there is no STP in Dhuliyān Municipality then timeline for achieving the target for 100% treatment of sewage couldn't be confirmed.
  - Jangipur Municipality: N.A.
  - Murshidabad Municipality: NIL
  - Jiaganj – Azimganj Municipality: NIL
  - Berhampore Municipality: No
- b) Manner and extent of utilization of funds received from NMCG and utilization amount credited fenced amount including the steps of which have been taken for demarcation of flood plain zones of river Ganga?
- Dhuliyān Municipality: Till date no fund received from NMCG and thus the question of utilization does not arise. It is also stated that there is flood plain zone of river Ganga under Dhuliyān Municipality.
  - Jangipur Municipality: N.A.
  - Murshidabad Municipality: NIL
  - Jiaganj – Azimganj Municipality: NIL
  - Berhampore Municipality: No



**Present status of Solid waste management & Liquid waste management under SBM (G) programme in rural area of Murshidabad district towards compliance of the order of Hon'ble National Green Tribunal**

<b>Name of the District</b>		Murshidabad
<b>No. of Ganga bordering Block</b>		01
<b>No. of Ganga bordering GP</b>		08
<b>Solid Waste Management</b>	Target No. for setting up of Solid waste Management unit	65
	SWM DPR approved	65
	SWM Land identified	63
	Tender done for setting up of SWM unit	63
	Work order done for setting up of SWM unit	62
	SWM unit completed	24
	SWM unit in under construction stage	38
	Expenditure made till date for construction of SWM unit (In Rs.)	69,21,481
	Tender done for procurement of E-carts	207
	Work order issued for procurement of E-carts	204
	No. of E-cart purchased	164
	Expenditure made till date for procurement of E-carts (In Rs.)	1,87,88,038
	<b>Liquid Waste Management</b>	No. of Villages in Ganga bordering GPs
DPR prepared for No. of Villages		469
Cost of DPR (In Rs.)		59,74,26,742
Tender done for No. of schemes		7902
Tender Amount (In Rs.)		28,00,79,057
Work order issued for No. of schemes		5096
Work order value (In Rs.)		17,79,73,954
No. of LWM schemes completed		1154
Expenditure made till date for completed LWM schemes (In Rs.)		3,88,00,820



**BERHAMPORE IRRIGATION DIVISION****Regulation of Flood Plain Zone**

Sl. No	Department	If the flood plain zone has been demarcated and the extent of encroachment of the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
1	Irrigation	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Data not available as the direct Discharge of pollutants by encroachers by the side of river Ganga and its tributaries are not measured or maintained by this department.

Char' land adjoining bank of river Bhagirathi likely to be inundated during flood season

Sl. No.	Major River/ Channels	Name of Gram Panchayats likely to be inundated	Name of Blocks	Approximate quantum of vulnerable/ Char land likely to be inundated during flood season Area (in hectare)	Remarks (if any)
	1	2	3	4	5
1.	Rajarampur Char	Rajarampur	Lalgola	60	Char land
2.	Char Gayeshpur	Sundarpur	Bhagwangola-I	30	Char land
3.	Chak Kathalia	Satui	Berhampore	50	Char land
4.	Satui Char	Satui	Berhampore	100	Char land
5.	Chak Chandpur	Rampara-I	Beldanga-II	100	Char land
6.	Manganpara Char	Rampara-I	Beldanga-II	80	Char land

Annexure-R-8



**Action taken against 05 nos CPCB identified drains in Murshidabad District.**

Sl No	Code	Name of Drain	District	Action
1	L1	Jangipur Drain	Murshidabad	To be tapped under 8.0 MLD Jangipur STP
2	R1	Sagar Dhlghi WBPDC water	Murshidabad	Untapped
3	R2	Azimganj	Murshidabad	To be tapped / under DPR preparation stage.
4	L2	Nashipur Ghosh Para.Ward No-14	Murshidabad	To be tapped / under DPR preparation stage.
5	L3	Rattala-GorabazarBeherampore	Murshidabad	To be tapped under 3.5 MLD Berhampore STP

Annexure-R-9

**WEST BENGAL POLLUTION CONTROL BOARD (MALDA REGIONAL OFFICE)**

Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
None of the industries, which are identified as SPIs (seriously Polluting Industries) are directly discharging to the river Ganga & its tributaries.	Estimated waste quantity from 3 SPIs = 604646 Ton/Month (* include Fly Ash & Bottom Ash, which	Septic tank for municipal sewage & predominantly sedimentation tank followed by biodegradable treatment for	Copy of last effluent treatment three SPIs (NTPC Limited, Sagardighi Thermal Power Project, The	Estimated waste quantity from SPI = 20155 T per day  Estimated waste quantity

<p>Industries:- NTPC Limited, Sagardighi Thermal Power Project, The Bhagirathi Co-Operative Milk Producers Union Limited are listed as SPI for Murshidabad and two nos cement industry (Ultratech Cement Limited, Ambuja Cement Pvt. Ltd)</p> <p>Five SPI &amp; 17 category, 41 rice mills &amp; 100 other units are functioning in the district.</p>	<p>are eventually utilized)</p> <p>Estimated waste quantity from two cement units = 0.3510 Ton/month</p> <p>Estimated waste from other units = 615 Ton/Month</p>	<p>industrial wastewater.</p>	<p>Bhagirathi Co-Operative Milk Producers Union Limited) attached.</p>	<p>from Cement industry = .0117 ton/day</p> <p>Estimated waste from other units = 20.5 T per day</p>
-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	------------------------------------------------------------------------------------------------------------------------------------------------------------------	-------------------------------	------------------------------------------------------------------------	------------------------------------------------------------------------------------------------------

Total daily generation of such industrial wastewater within the district:

Wastewater from SPI = 5830113 KL per day

Wastewater from rice mills = 1646.45 KL/Day

Wastewater from units other than rice mills & GPIs= 304.5 KLD

Five SPI & 17 Category, 41 rice mills & 100 other units are functioning in the district.

Annexure-R10 collectively

5. From every angle to comply the Solemn Order (s) in the instant Original Application, I humbly submit that I have and always had the highest regard to the majesty and dignity of this Hon'ble National Green Tribunal, Principal Bench, New Delhi, and I have always acted in due compliance with the order passed by this Hon'ble National Green Tribunal, Principal Bench, New Delhi, to the best of my ability and authority.



6. That in pursuance to the Solemn Order dated 25.09.2023 and 24.11.2023 and 21.02.2024, passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi, the statement made in the abovementioned paragraphs are my humble submission before this Hon'ble National Green Tribunal, Principal Bench, New Delhi, which are true to my knowledge and best of my belief.

Rajarshi Mitra



Prepared in my Office

The deponent is known to me

Md. Khairul Islam  
Advocate

Clerk to: Mr.

Advocate

Advocate

Solemnly affirmed before me

Md. Khairul Islam  
Advocate

on this the day of 19 APR 2024.

solemnly affirm before me on  
the.....day of 19 APR 2024  
the deponent.. Rajarshi  
Mitra  
Identifier by.....Self  
Advocate 'Self'



MSL  
19 APR 2024  
MD. KHAIRUL ISLAM  
Notary Public  
Govt. of West Bengal  
Regd. No. 97/2002  
Berhampore, Murshidabad

Before the National Green Tribunal, Principal Bench, New Delhi

Original Application No. 200 of 2014

IA No. 340/2022, MA No. 872/2018

MA No. 875/2014 & MA No. 480/2018

In the matter of:

M. C. Mehta

...Applicant

Versus

Union of India & Ors

...Respondent(s)



**Verification**

I, Rajarshi Mitra, son of Sri Manotosh Mitra, aged about 41 years, byfaith-Hindu, by Nationality-Indian, by occupation-Service, presentlyworking for gain as the District Magistrate and Collector, Murshidabad, PIN-742101, being the District Magistrate and Collector, Murshidabad, presently working for gain in Collectorate, Murshidabad, do hereby verify that the statement made in paragraph no. 1, 2 are true to my knowledge and the statement made in paragraph nos. 3 & 4 are true to the information being derived from record and the statements made in paragraph nos. 5 & 6 are my respectful submission before this Hon'ble Tribunal. I sign this Verification this the..19<sup>th</sup>..... day of April, 2024.

✓ Rajarshi Mitra

Verifier

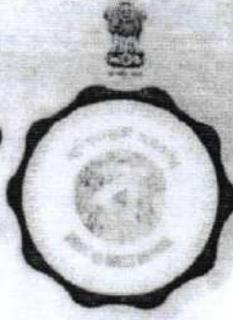
Place: Bentampere .

Date : 19/04/24

34434

Annexure - R-1A

OFFICE OF  
THE BLOCK DEVELOPMENT  
OFFICER  
BERHAMPORE, MURSHIDABAD



Panchanantala  
P.O: Berhampore  
Dist: Murshidabad  
PIN: 742101, West Bengal  
Phone: (03482) 252656  
E-mail: berhampore\_block@gmail.com

Memo no.: 1791/Eh

Date: 09/04/2024

To  
The District Magistrate,  
&  
Chairperson District Ganga Committee  
Murshidabad

Sub: - Submission of information for the purpose of complying with the directions given  
by Hon'ble NGT.

Sir,

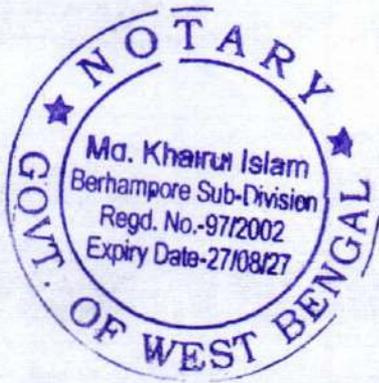
In reference to the subject noted above, I am to submit the report as directed by you  
in both signed hard copy & excel copy for favour of your kind information.

Encl: As stated.

Block Development Officer  
Berhampore : Murshidabad



Sewage							Annexure-A	
Sl No	Name of the Block	Per day generation of sewage in each city / town within the District	Quantity of sewage treated per day, city/town wise	The number of sewage treatment plant existing and their capacity and mode of disposal in each city/town.	Quantity of discharged treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap- If any, in generation and treatment of sewage.	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in adjoining districts/ towns in terms of fecal coliform (MPN/100ml)
1	Berhampore	6.142 MLD	Nil, this block has no sewage treatment plant	Nil	Nil	STP will be taken up under SBM(G) Phase-II	No such data available at this point of time and no action taken against the defaulters	This Block have no infrastructure to check the quality of river water

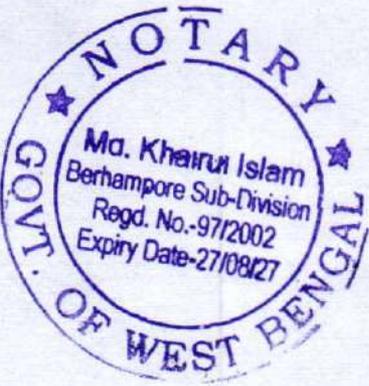


Block Development Officer  
 Berhampore, Murshidabad

M/1/2/1

## Municipal / Panchayat Solid Waste disposal

Sl. No	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Annexure-B Current status of dumping of solid waste with reference of location
1	Berhampore	91.364 TPD	Nil	91.364 TPD (Construction of SWM Unit of Sauti Chowrigachha GP each 90% completed and it will be completed by 17/04/2024)	Legacy waste Will be disposed of when SWM units become fully functional at the end of this year	1) By PWM unit treatment 2) BY sealing of plastic bottle, polithine etc. 3) Composting Bio-Degradable waste at House hold level	Dump at different places



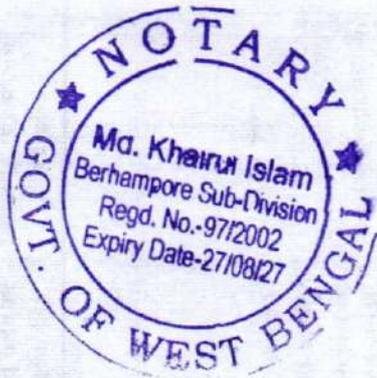
Block Development Officer  
Berhampore, Murshidabad

Molubra

Construction and Demolition waste			Annexure-C
Sl. No	Name of the Block	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
1	Berhampore	25 TON	No such plant in this Block

*[Signature]*  
Block Development Officer  
Berhampore, Murshidabad

19/10/24



34438

-Annexure - R-1A



Sl. No.	Name of the Books	By the possession of which the person is entitled to the right	The number of copies retained and the number of copies deposited in each copy	Quantity of the books retained and the number of copies deposited in each copy	From the date of the deposit of the books in the library	Details of books, manuscripts and other documents deposited in the library and the date of deposit	When copies are made and the number of copies made and the date of making

Notary Seal  
 Ma. Khairul Islam  
 Berhampore Sub-Division  
 West Bengal

Municipal Corporation Solid Waste disposal						Annexure-II	
No	Name of the blocks	For the generation of solid waste in the city/town/village/district	Quantity of solid waste generated per day in each area in the District	The gap in treatment of solid waste	Types of waste and the items found in the street/regular waste	The number of violation of the municipal rules as well as requests for the violation of the rules	Current status of disposal of solid waste with reference to location
1	2	3	4	5	6	7	8



Block Development Officer  
Berhampore I, Murshidabad

*(Signature)*

Construction and Demolition waste			Annexure-C
Sl. No	Name of the Block	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
1	Beldanga- I	Nil	NA

  
Block Development Officer  
Beldanga- I: Murshidabad





Block Development Officer  
 Berhampore, J. S. Municipality

Industrial Effluent discharge	
No. No.	
Department	GOV. BE
Number of industrial unit discharging their effluent treated/untreated to river/canal and its tributaries and details of discharging treatment	Nil
Is any daily generation of such industrial waste within the limits?	Nil
The quantity of treatment of the industrial waste in ground	Nil
The discharge effluent analysis from the S.T.P and T.P treating the industrial waste from each sector	Nil
Is any day generation of industrial solid waste and residue if its treatment and disposal in the field?	Nil
Signature - D	



Block Development Officer  
 Beddanga-1 :: Murshidabad

Regulation of Flood Plain Zone		Annexure-F
Sl. No	Department	If the Flood plain zone has been demarcated and the extent of encroachment of the flood plain zone in the District
1	Irrigation	No such incident happened since the year of 2000
		The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
		Nil



Block Development Officer  
 Bahadurganj-1, Murshidabad

Bio medical Waste		Annexure-F	
Sl No	Department	The per day total generation of bio medical waste in the District	The number of its treatment and disposal
1	Health & Family Welfare	25 kg	25 kg

Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them				Annexure-G
Sl No	Department	Details of Hotels	Details of Dharamshala	Details of Ashram
1	Judicial Mansukhona	Nil	NA	NA



Block Development Officer  
 Beddanga-1 :: Murshidabad

Mining		Annexure-C
Sl. No	Department	Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (F/MGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
1	Land & Land Reforms	Nil



*[Signature]*  
 Block Development Officer  
 Blockage-1 :: Murshidabad

34446

R-1A

OFFICE  
OF THE BLOCK  
DEVELOPMENT OFFICER



Beldanga-II Development Block  
P.O: Saktipur  
Dist: Murshidabad  
PIN: 742163, West Bengal  
Phone: (03482) 242240  
Email: bdobeldangaatwo22@gmail.com

Memo No. 1630/Bel-II

Date: 09/04/2024

To  
The District Magistrate  
Murshidabad

Subject: Submission of report of NGT  
Ref. No: 644(14) Dt. 05/04/2024

Sir,

In connection with the above I am enclosing herewith the report regarding NGT as per prescribed proforma.

This is being sent for favour of your kind perusal.

Thanking you

Yours faithfully

*[Signature]*  
Block Development Officer  
Beldanga - II Development Block  
Saktipur, Murshidabad

Memo No. 1630/11/Bel-II

Date: 09/04/2024

Copy forwarded for information to :

- 1) The District Panchayat & Rural Development Officer, Murshidabad



*[Signature]*  
Block Development Officer  
Beldanga - II Development Block  
Saktipur, Murshidabad

Sewage

Annexure-A							
the Block	Per day generation of sewage in each city / town within the District	Quantity of sewage treated per day, city/town wise	The number of sewage treatment plant existing and their capacity and capacity utilisation and mode of disposal in each city/town.	Quantity of discharged treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in adjoining districts/towns in terms of fecal coliform (MPN/100ml)
	LIQUID SEWAGE 160 K Ltr. SOLID SEWAGE 165 Qad	2650 K Ltr THIS BLOCK HAS NO FSTP. TREATMENT OF SEWAGE MANAGED BY SOAK PIT , LEACH PIT BY SOAK PIT , TWINE PIT IHHL.	THIS BLOCK HAS NO FSTP. TREATMENT OF SEWAGE . MANAGED BY SOAK PIT , LEACH PIT KITCHEN GARDEN AND AGRI USASGE	NA	FSTP WILL BE TAKEN UP UNDER SBM(g) PHASE II	NA	TESTING OF RIVER IS REQUIRED

27.4.24  
Block Development Officer  
Beldanga-II: Murshidabad



## Municipal / Panchayat Solid Waste disposal

## Annexure-B

Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
Agga - II	15800 kg	9500 KG MANAGED BY SOAK PIT , LEACH PIT KITCHEN GARDEN AND AGRI USASGE	1. VILLAGERS USINGHOUS LEVEL COMPOSE PIT FOR AGRI USE FOR BIODEGRADABLE WASTE 2. ONE SWM PROJECTS IS FUNCTIONAL COVERING 5 NOS MRF UNITS .	NIL	Treated Waste is used as organic manure for agriculture.	There is no dumping of solid waste at AT THIS Block



34449

R-1A

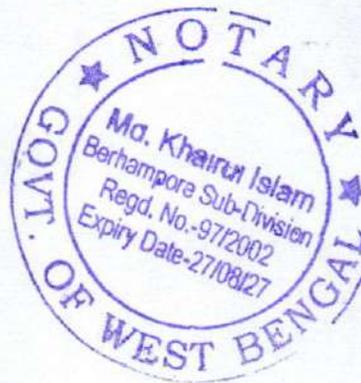
Construction and Demolition waste			Annexure-C
Sl. No	Name of the Block	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
2	Beldanga - II	NIL	NIL

*29-4-24*  
Block Development Officer  
Beldanga-II:: Murshidabad



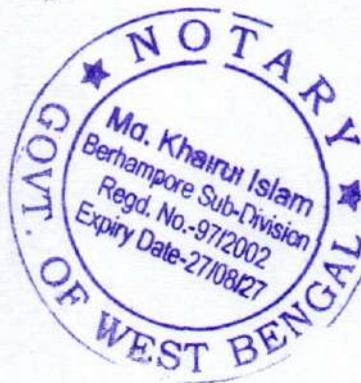
Sl. No.	Name of the Block	Sewage				Annexure-A		
		Per day generation of sewage in each city / town within the District	Quantity of sewage treated per day, city/town wise	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Quantity of discharged treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in adjoining districts/ towns in terms of fecal coliform (MPN/100ml)
10	Murshidabad-Jaganj	Wet feces 45360 kg liquid sewage 310 kl	This block has no stp treatment of sewage effected by soak pit of IHPL and septic tanks	This block has no stp treatment of sewage effected by soak pit of DULand septic tanks	NA	PSTP will be taken up under SRM(G) phase II	Sufficient leach pits are constructed to allow effluent percolate	Lab test needed

  
 Block Development Officer  
 Murshidabad-Jaganj Block



Municipal / Panchayat Solid Waste disposal							Annexure-B
Sl. No.	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
10	Murshidabad-Jiaganj	39780 KG	Nil (No Solid Waste Management unit has been operationalisation till date)	<ol style="list-style-type: none"> <li>1. Villagers feed their biodegradable waste to their cattle and using home made compost pit for managing the rest of biodegradable waste.</li> <li>2. Solid Waste Management unit of all GPs are yet to functional.</li> </ol>	Legacy waste will be disposed of as soon as the Solid Waste Management units are operational.	<ol style="list-style-type: none"> <li>1. By using Plastic Waste Management unit.</li> <li>2. By selling plastic waste.</li> <li>3. Composting of biodegradable waste.</li> </ol>	<ol style="list-style-type: none"> <li>1. Villagers dump the waste at household level.</li> </ol>

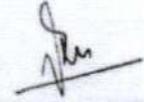
  
 Block Development Officer  
 Murshidabad-Jiaganj Block

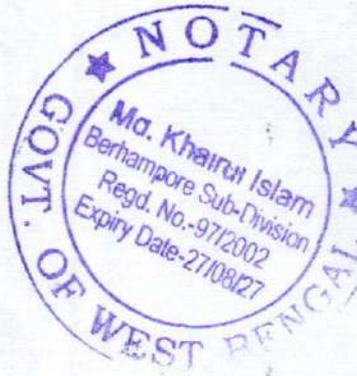


34452

Annexure - R-1A

Construction and Demolition waste			Annexure-C
Sl. No	Name of the Block	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
10	Murshidabad-Jiaganj	This block is rural in nature, commercial construction generating c&d waste is not reported	No such plant is in action now

  
 Block Development Officer  
 Murshidabad-Jiaganj Block



34453

Annexure - R-1A

OFFICE OF THE  
BLOCK DEVELOPMENT  
OFFICER  
BHAGWANGOLA-I, MURSHIDABAD



Vill- Allabartala  
P.O + PS: Bhagawangola  
Dist: Murshidabad  
PIN: 742135, West Bengal  
Phone: (03483) 259223 (O)  
M- 9434770039  
e-mail: bgola1\_bdo@yahoo.com, /  
bgolabdo@gmail.com

Memo. No. 913

Date: 08/04/2024

To  
The District Magistrate  
Chairperson District Ganga Committee  
Murshidabad.

Sub: Submission of information for the purpose of complying the direction going by Hon'ble NGT.  
Ref Memo: 644(11)/En/P&RD/MSD, Dated 05/04/2024

Respected Sir,

In reference to above, sending herewith the required report or per giving report.

This is to your kind information

Thanking you

Encl: - As stated.

Yours faithfully

(n with 8/4/24)  
Block Development Officer  
Bhagwangola-I Development Block  
Bhagwangola :: Murshidabad



## Sewage

Sl No	Name of the Block	Per day generation of sewage in each city/town within the District	Quantity of sewage treated per day. City/town wise	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town	Quantity of discharge treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap. If any in generation and treatment of sewage.	Details of Hotels, Dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)
1	Bhagwangola-I	30100 Ltr	7700 Ltr	8 Nos	2580 Ltr		N/A	N/A

## Annexure-A



Development Officer,  
Berhampore Sub-Division, Berhampore, West Bengal

(Signature)

## Municipal/Panchayat Solid Waste disposal

Sl No	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day. In each city/ town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The Manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
1	Bhagwango [a-1]	1362 KG	Nil	1362 KG	SWM unit will be functioning	Vermi composted will be prepared from waste.	Collection not yet started from house to house.



Development Officer  
Bhagwango, Development Block, Mirda

(Signature)

Construction and Demolition waste		Annexure-C
SI No	Name of the Block	Total per day generation of C & D waste within the District
	N/A	N/A
		The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
		N/A



Development Officer  
 Bhanganpola, Development Block, Med

(Signature)

Industrial effluent discharge

Sl No	Department	Number of industrial unit discharging their effluent treated/ untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The Manner of treatment of the industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
	N/A	N/A	N/A	N/A	N/A	N/A

Annexure-D



Development Officer  
Shyamsodeh Development Block, Mur

Regulation of Flood Plain Zone

Annexure-E

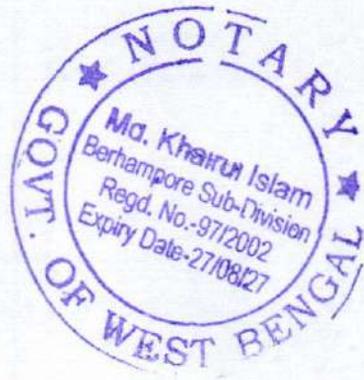
Sl No	Department	If the flood plain zone has been demarcated and the extent of encroachment of the flood plain zone in the District	The details of direct discharges of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
	N/A	N/A	N/A



*(Signature)*

Development Officer  
Berhampore Sub-Division

Bio medical Waste		Annexure-F	
Sl No	Department	The per day total generation of bio medical waste in the District	The number of its treatment and disposal
	N/A	N/A	N/A



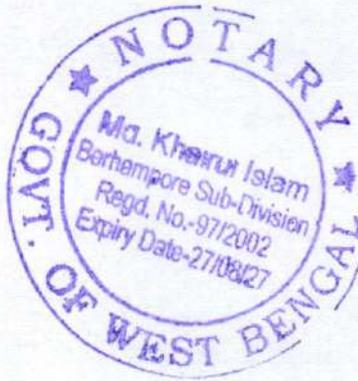
Development Officer  
Discharge and Development Block, Bar

*(Signature)*

Mining

Annexure-G

Sl NO	Department	Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
	N/A	N/A



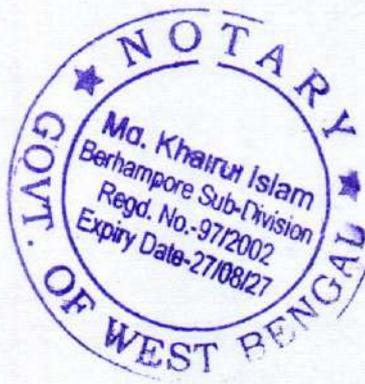
Development Officer  
Barhampore, Development Block, Mur

*(Handwritten signature)*

Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and theaction taken against them

Annexure-G

Sl No	Department	Details of Hotels	Details of Dharamshala	Details of Ashram
	N/A	N/A	N/A	N/A



Development Officer  
Bhadrabad, Development Block, West

M. A. B.

34462

R-1A

OFFICE OF THE  
BLOCK DEVELOPMENT  
OFFICER



LALGOLA  
DIST: - MURSHIDABAD  
PIN- 742148  
Mail: [bdolalgola@gmail.com](mailto:bdolalgola@gmail.com)  
Ph. No. & Fax: 03483-274232

Memo No.- 1296/En

Date- 09.04.2024

To

The District Magistrate/ Chairperson  
District Ganga Committee  
Murshidabad.

Sub:- Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB (M.C. Mehta-Vs- Union of India & Ors)-reg.  
Ref. No.- Your Office Memo No. 644(1)/En/P&RD/MSD, dated 05.04.2024.

Sir,

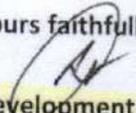
Enclosed please find herewith the above mentioned report of Four (04) nos. GAP Gram Panchayat under Lalgola Development Block regarding treatment of Sewage generated (Annexure-A) and Panchayat level Solid Waste disposal (Annexure-B) in-connection with Grey Water Management and Solid Waste Management.

This is for your kind perusal and taking necessary action.

Encl:- As stated.



Yours faithfully

  
Block Development Officer  
Lalgola, Murshidabad.

Sewage						Annexure-A	
Per day generation of sewage in each city / town within the District/Block	Quantity of sewage treated per day, city/town wise	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Quantity of discharged treated sewage from each STP particularly for faecal coliform	Time bound plan to meet the Gap, if any, in generation and treatment of sewage.	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in abutting districts/ towns in terms of fecal coliform (MPN/100ml)	
algola	Yet to establish proper mechanism to assess.	No sewage treatment plant (S.T.P.) existed within 04 Nos. GAP GPs. But for the purpose of treating Grey Water generated at household. Work order issued for construction of 825 Nos. GWM unit (01 unit for every 5 household)	S.T.P. not existed as No faecal sludge.	Not Planned yet as no sewage flows into the River Ganges from any GAP GPs. But 176 nos. of GWM unit (01 unit for every 5 household) has already been constructed	No Hotels, Dharamshala and Ashram operated within GAP GPs.	No Sewage flows in River Ganges from the GAP GPs.	



Block Development Officer  
Lalgola, Murshidabad



Municipal / Panchayat Solid Waste disposal						Annexure-B
Block	Per day generation of Solid waste in each city/town within the District/Block	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
Lalgola Villages under 04 AP G.P.s.)	79.07 Qtl.	Bio-Degradable waste amounted 76.11 Qtl. treated at Household level out of Total Solid Waste.	2.96 Qtl. Non-Bio-Degradable waste.	01 No. Centralized SWM unit & 2 Nos. Decentralized SWM units already constructed and 01 SWM unit expected to be constructed shortly within 56 villages of 4 Nos. Ganga Bordering G.P.s. And all these unit will be functionalised and Bio-Degradable & Non-Bio-Degradable waste treatment will be started very soon in the SWM Units.	At present Bio-Degradable wastes are treated in the way of cattle feed and Residuals are used for making compost at Household Level and for Non Bio-Degradable waste collection, distribution of waste bins is under process.	Currently dumping of waste (non-degradable only) are done in the available fallow land within G.P. area. However, to sort out this issue distribution of waste Bins at the H.H. Level) to be done after operationalisation of SWM Project (Centralised & Decentralised) which is in under process now.



Block Development Officer  
Lalgola, Murshidabad

34465

Annexure - R-17

Office of  
The Block Development Officer  
Raghunathganj-I, Murshidabad



BDO's Office Raghunathganj-I  
P.O. & P.S. Raghunathganj-I  
Dist. - Murshidabad. Pin-742225  
Contact - Phone-03463-266662  
Email- raghu1bdo@gmail.com  
raghu1bdo@gmail.com

Memo No.: 1031/En

Date: 09.04.2024

To  
The District Magistrate  
Chairperson, District Ganga Committee  
Murshidabad

Sub: Submission of information for the purpose of complying the direction going by the Hon'ble NGT  
Ref: Memo No. 644(11)/En/P&RD/MSD, dated - 05.04.2024

Respected sir,

In reference to the above, I am sending herewith the required report as per prescribed format.

This is for your kind information and perusal.

Enclosure: As stated.

Thanking you,

Block Development Officer  
Raghunathganj-I Development Block



Annexure-A

Sewage

Sl No	Name of the Block	Name of Gram (Panchayat)	The day generation of sewage in each City/Town within the District	Quantity of sewage treated per day City/Town wise	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town	Quantity of the large treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap if any in generation and treatment of sewage	Details of Holes, Dharamshala and ashraa operating without proper cement and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in adjoining districts/towns in terms of fecal coliform (MPN/100ml)
1		Dudhapat	West Facies-2212.54 Gram Urine generation-23825.31 Litre	THIS BLOCK HAS NO FUNCTIONAL FSTP TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF UHIL AND SEPTIC TANKS	THIS BLOCK HAS NO FUNCTIONAL FSTP TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF UHIL AND SEPTIC TANKS	NA	FSTP WILL BE TAKEN UP UNDER SBM(G) PHASE II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED
2		Kanagar	West Facies-2745.12 Gram Urine generation-31389.361 litre						
3		Karnagar	West Facies-1524.62litre Urine generation-17252.24 Litre						



Municipal / Panchayat Solid Waste disposal						
Sl. No	Name of the Block	Name of Gram Panchayat	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the final plan to treat legacy waste
1	RAGHUNATHGANJI	Dofarpur	512 KG	NIL	1. FEEDING CATTLE & ALSO VILLAGERS USING BIODEGRADABLE WASTE FOR BIODEGRADABLE FERTILIZER AT THEIR RESPECTIVE HH. 2. SWM OF ALL GPs ARE YET TO BE COMPLETED. CONSTRUCTION & WORKING ON OPERATIONALISATION OF OTHER SWMS.	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATION OF SWMS.
2		Kanupur	509 KG			
1		Raninagar	579 KG			
<b>Total</b>			<b>1571 KG</b>			
		Annexure-B		Current status of dumping of solid waste with reference of location		
				The manner of utilization of the treated waste as well as respects arising out of remediation of legacy waste 1. BY PWM UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLOYTHENES 3. COMPOSTING OF BIODEGRADABLE WASTE VILLAGERS ARE DUMPING PITTS AT RESPECTIVE HH		



Construction and Demolition waste		Annexure-C
Sl. No	Name of the Block	Total per day generation of C & D waste within the District
1	Raghunathganj-I	This area is rural in nature, and very few commercial construction generating construction and demolition (C&D) waste is reported, which is managed by landfilling.
		The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
		NO SUCH PLANT IS IN ACTION NOW



Annexure-A

<p>Nam/of the Block</p>	<p>Per day generation of sewage in each city/ town within the District</p>	<p>Quantity of sewage treated per day, city/town wise</p>	<p>The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town</p>	<p>Quantity of discharged treated sewage from each STP particularly for fecal coliform</p>	<p>Time bound plan to meet the gap, if any, in generation and treatment of sewage.</p>	<p>Details of Hostels, Dharmashal and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p>	<p>*Water quality in river and its tributaries in abutting districts/ towns in terms of fecal coliform (MPN/100ml)</p>
<p>RACHUNATHGANJ-II</p>	<p>WET FECES 26320 KG AND LIQUID SEWAGE 310 KL.</p>	<p>THIS BLOCK HAS NO FSTP. TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS</p>	<p>THIS BLOCK HAS NO FSTP. TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS WITH OR WITHOUT SOAK PITS</p>	<p>NA</p>	<p>FSTP WILL BE TAKEN UP UNDER SBM(G) PHASE-II</p>	<p>SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE</p>	<p>LAB TEST NEEDED</p>

*Rachunathganj-II*  
 Block Development Officer  
 Raghunathganj-II Dev. Block  
*Rachunathganj-II*



## Annexure-A

Name of the Block	Per day generation of sewage in each city/ town within the District	Quantity of sewage treated per day, city/town wise	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town	Quantity of discharged sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Details of Hostels, Dharmashal and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	*Water quality in river and its tributaries in abutting districts/ towns in terms of fecal coliform (MPN/100ml)
RAGHUNATHGANJ-II	WET FECES 26320 KG AND LIQUID SEWAGE 310 KL	THIS BLOCK HAS NO FSTP. TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO FSTP. TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS WITH OR WITHOUT SOAK PITS.	NA	FSTP WILL BE TAKEN UP UNDER SBM(G) PHASE-II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED

*Raghu*  
Block Development Officer  
Raghunathganj-II Dev. Block

*Raghu*



## Annexure-B

## Municipal/ Panchayat Solid Waste disposal

Name of the Block	Per day generation of Solid Waste in each city/ town within the District	Quantity of Solid waste treated per day, in each city/town of the District	The Gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of during of solid waste with reference of location
RAGHUNATHGANJ-II	1505 KG	450 KG APPROX AT TEGHARI-I, MITHIPUR, BARASHIMUL DAYARAMPUR GP SWM	1. VILLAGERS USING DUMPING SITES FOR BIODEGRADABLE WASTE AT THEIR RESPECTIVE HHs 2. SWM OF ALL OTHER 7 GPs ARE YET NOT FUNCTIONAL, WE ARE WORKING ON OPERATIONALISATION OF OTHER SWMs	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATION OF SWMS	1. BY PWM UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLOYTHENES 3. COMPOSTING OF BIODEGRADABLE WASTE	1. THREE GRAM PANCHAYATS VIZ. TEGHARI-I, MITHIPUR, BARASHIMUL DAYARAMPUR ARE VERY CLOSE TO MAKE THE SWM (SEGREGATION SHED) UNIT OPERATIONAL WHEN SENSITIZATION PROGRAMME THROUGH PARA BAITHAK IS COMPLETED. 2. 105 NOS PLASTIC BOOTH WILL BE CONSTRUCTED THROUGHOUT THE BLOCK

Block Development Officer  
Raghunathganj-II Dev. Block

*Rashid*



Construction and Demolition waste		Annexure-C
I. No	Name of the Block	Total per day generation of C & D waste within the District
1	RAGHUNATHGANJ-II	THIS BLOCK IS RURAL IN NATURE, NO COMMERCIAL CONSTRUCTION GENERATING C&D WASTE IS NOT REPORTED
		The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
		NO SUCH PLANT IS IN ACTION NOW

*[Signature]*  
 Block Development Officer  
 Raghunathganj-II Dev. Block  
*[Signature]*



34473

R-1A



GOVT. OF WEST BENGAL  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER  
SUTI-I DEVELOPMENT BLOCK  
Vill. & P.O. - Ahiran Dist - Murshidabad  
Pin No. - 742223, West Bengal  
Phone No: 03483-230226  
E-mail ID: [bdosuti1@gmail.com](mailto:bdosuti1@gmail.com)

Memo No.: 1383 /En/Suti-I/2024

Date:- 08/04/2024

To  
The District Magistrate  
&  
Chairperson, District Ganga Committee  
Murshidabad

**Sub:- Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014 PB (M.C. Mehla - Vs- Union of India & Ors)**

**Ref:- Your Office Memo No 644(14)/En/P&RD/MSD dt 5.4.24**

Sir,

With reference to the subject cited above, the undersigned is furnishing information in prescribed proformas for your kind perusal and taking necessary action.

Encl: Three Proformas

- 1) Sewage
- 2) Solid Waste Disposal
- 3) Demolition Waste

With regards,

Yours faithfully,



*08/04/24*  
Block Development Officer  
Suti I Dev Block  
Block Development Officer  
Suti-I Development Block  
Ahiran, Murshidabad

Sl. No.	Name of the Block	Per day generation of sewage in each city / town within the District	Quantity of sewage treated per day, city/town wise	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Quantity of discharged treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in adjoining districts/ towns in terms of fecal coliform (MPN/100ml)
22	Sub-1	WET FECES 25600 KG LIQUID SEWAGE 284 KL.	THIS BLOCK HAS NO ESTP TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO ESTP TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	NA	ESTP WILL BE TAKEN UP UNDER SIM(G) PHASE II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED

*Notified*  
**Block Development Officer**  
 Sub-1 Development Block  
 Ahiran, Murshidabad



Municipal / Panchayat Solid Waste Disposal		Annexure-B				
Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
2. Suti - 1	23800 KG	500 KG APPROX AT AHIRAN GP SWM	1. VILLAGERS USING DUMPING SITES FOR BIODEGRADABLE WASTE AT THEIR RESPECTIVE HHs 2. SWM OF ALL OTHER 5 GPs (EXCEPT AHIRAN JARE) YET NOT FUNCTIONAL, WE ARE WORKING ON OPERATIONALISATION OF OTHER SWMs	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATION OF SWMs	1. BY PWM UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLOYPHONES 3. COMPOSTING OF BIODEGRADABLE WASTE	1. DUMPED AT AHIRAN SWM AFTER TRANSPORTING BY CARTS 2. VILLAGERS HAVE DUMPING PITS AT RESPECTIVE HH

*Welfare*  
 Block Development Officer  
 Suti-I Development Block  
 Ahiran, Murshidabad



Sl. No	Name of the Block	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
22	Suti - I	THIS BLOCK IS RURAL IN NATURE, NO COMMERCIAL CONSTRUCTION GENERATING C&D WASTE IS REPORTED	NO SUCH PLANT IS IN ACTION NOW



08/04/24  
Block Development Officer  
Suti-I Development Block  
Ahiran, Murshidabad

34477

Annexure - R-1A

OFFICE OF THE  
BLOCK DEVELOPMENT OFFICER  
SUTI-II DEVELOPMENT BLOCK



Dafahat, Murshidabad  
Phone: 03485-262890  
Email: suti2bdo@gmail.com

Handwritten notes and stamps on the right margin.

Memo No: 51/62

Date: 08.04.2024

To  
The District Magistrate  
Chairperson District Ganga Committee,  
Murshidabad.

Handwritten notes and stamps on the right margin.

Sub: Submission of information for the purpose of complying the  
direction going by Hon'ble NGT.

Ref: Memo No 644(11)/En/P&RD/MSD, Dated. 05.04.2024.

Respected Sir,

In reference to the above, sending herewith the required report or per giving report.

This is for your kind perusal and necessary information.

Thanking you.

Encl: As stated.



Yours\* faithfully,

Block Development Officer  
Suti-II Development Block  
Dafahat, Murshidabad

Sewage		Infrastructure						
Sl No.	Name of the Block	Per day generation of sewage in each city/town within the District	Quantity of sewage treated per day. City/town wise	The number of sewage treatment plant existing and their capacity and mode of disposal in each city/town	Quantity of discharge treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap. If any in generation and treatment of sewage	Details of Hotels, Dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPS/100ml)
1	Aurangabad-1	Wet Faces-2225.79 Gram Urine generation-24692.38 Litre						
2	Aurangabad-2	Wet Faces-2775.42Gram Urine generation-30789.86Litre						
3	Jagtal-1	Wet Faces-3354.62Gram Urine generation-37225.62 Litre	THIS BLOCK HAS NO TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO FSTP.TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	NA	FSTP WILL BE TAKEN UP UNDER SBM(g) PHASE II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED
4	Bajitpur	Wet Faces-4403.96 Gram Urine generation-48856.52 Litre						
5	Laxmipur	Wet Faces-7802.86Gram Urine generation-86563.20 Litre						
	SUTI-II	Wet Faces-17787.25Gram Urine generation-86563.20 Litre						



Municipal / Panchayat Solid Waste disposal							Annexure-B
Sl. No	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
22	Suti - II	4015.15 KG	NIL	1.FEEDING CATTLE & ALSO VILLAGERS USING BIODEGRADABLE WASTE FOR FERTILIZER AT THEIR RESPECTIVE HHs 2.SWM OF ALL GPs ARE YET TO FUNCTIONAL, WE ARE COMPLETED CONSTRUCTION & WORKING ON OPERATIONALISATION OF OTHER SWMs	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATION OF SWMs	1. BY PWM UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLOETHENES 3. COMPOSTING OF BIODEGRADABLE WASTE	1. DUMPED AT AHIRAN SWM AFTER TRANSPORTING BY E CARTS 2. VILLAGERS HAVE DUMPING PITS AT RESPECTIVE HH



Construction and Demolition waste			Annexure-C
Sl. No	Name of the Block	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
22	Suti - II	This area is rural in nature, and very few commercial construction generating construction and demolition (C&D) waste is reported, which is managed by landfilling.	NO SUCH PLANT IS IN ACTION NOW



-02-

## Annexure-R-1A Annexure-A

## Sewage

Sl No	Name of the Block	For day generation of sewage in each city/town within the District	Quantity of sewage treated per day City/town wise	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town	Quantity of discharge treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap, if any in generation and treatment of sewage.	Details of Hotels, Dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in adjoining districts/towns in terms of fecal coliform (MPN/100ml)
1	BOGDADNAGAR	Wet Faces-3774.3 Gram Urine generation-63486 Litre	THIS BLOCK HAS NO TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	THIS BLOCK HAS NO FSTP TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	NA	FSTP WILL BE TAKEN UP UNDER SBM(G) PHASE II	SUFFICIENT LEACH PITS ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	LAB TEST NEEDED
2	CHACHANDA	Wet Faces-3732.7Gram Urine generation-74554 Litre						
3	NIMTITA	Wet Faces-3691.1Gram Urine generation-75222 Litre						
4	PROTAPGANJ	Wet Faces-4549.2 Gram Urine generation-82984 Litre						
5	TINPAKURIA	Wet Faces-4560.70 Gram Urine generation-91214 Litre						
	KANCHHATA	Wet Faces-2588.40 Gram Urine generation-51768 Litre						
	SAMSEREGANJ	Wet Faces-21996.4Gram Urine generation-439528 Litre						

Wet Faces-100gram  
urine generation-2 lit/person/day



Municipal / Panchayat Solid Waste disposal

Annexure-B						
SL No	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste
24	SAMSERGANJ	21996.4 KG	NIL	1.FEEDING CATTLE & ALSO VILLAGERS USING BIODEGRADABLE WASTE FOR BIODEGRADABLE FERTILIZER AT THEIR RESPECTIVE HHs 2.SWM OF ALL GPs ARE YET TO FUNCTIONAL, WE ARE COMPLETED CONSTRUCTION & WORKING ON OPERATIONALISATION OF OTHER SWMS	LEGACY WASTE WILL BE DISPOSED OF, WE ARE WORKING ON OPERATIONALISATION OF SWMS	1. BY PWM UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLOETHENES 3. COMPOSTING OF BIODEGRADABLE WASTE
						Current status of dumping of solid waste with reference of location  1. DUMPED AT AHIRAN SWM AFTER TRANSPORTING BY E CARTS 2. VILLAGERS HAVE DUMPING PITS AT RESPECTIVE HH



R-1A

R-1A

Construction and Demolition waste		Annexure-C
Sl. No	Name of the Block	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
24	SAMSERGANJ	
Total per day generation of C & D waste within the District		NO SUCH PLANT IS IN ACTION NOW
This area is rural in nature, and very few commercial construction generating construction and demolition (C&D) waste is reported, which is managed by landfilling.		



34484

R-1A

Office of  
The Block Development Officer  
Sagardighi, Murshidabad



P.O. & P.S. - SAGARDIGHI  
DIST. - MURSHIDABAD, PIN - 742226

CONTACT - ☎: 03483-268021  
☎: 03483-268021

✉: [bdosdighimsd@gmail.com](mailto:bdosdighimsd@gmail.com)

Memo No. 1028 /SB.

Date. 09 / 04 / 2024.

To

The District Magistrate  
Chairperson District Ganga Committee  
Murshidabad

Sub: Submission of information for the purpose of complying the direction going by Hon'ble NGT.  
Ref Memo:644(11)/En/P&RD/MSD,Dated 05/04/2024

Respected Sir,

In reference to above, sending herewith the required report.

This is to your kind information.

Thanking you.

Encl:- As stated.

Yours faithfully,



*Porbon/24*  
Block Development Officer  
Sagardighi, Murshidabad

*09/04/24*

Sewage									
Sl No	Name of the Block	Name of the Gram Panchayat	Per day generation of sewage in each city/ town within the District	Quantity of sewage treated per day. City/ town wise	The number of sewage treatment plant existing and their capacity and utilization and	Quantity of discharge treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap. If any in generation and treatment of sewage.	Details of Hotels, Dharmshala and ashram operating without proper consent and discharging	Water trib towns about fecal
1	Sagaridighi	Monigram Gram Panchayat	No such data available	Nil	Nil	NA	NA	Nil	No: a
2		Balia Gram Panchayat	No such data available	Nil	Nil	NA	NA	Nil	No: a
3		Kabilpur Gram Panchayat	No such data available	Nil	Nil	NA	NA	Nil	No: a
4		Patkeldanga Gram Panchayat	No such data available	Nil	Nil	NA	NA	Nil	No: a
5		Gobardhandanga Gram Panchayat	No such data available	Nil	Nil	NA	NA	Nil	No: a



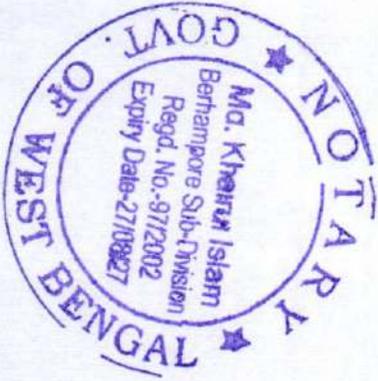
Block Development Officer  
Sagaridighi Development  
Sagaridighi, Murshida

## Municipal/Panchayat Solid Waste disposal

Sl No	Name of the Block	Name of the Gram Panchayat	Per day generation of Solid waste in each city/ town within the District	Quantity of solid waste treated per day. In each city/ town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The Manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Annexure-B
1	Segardighi	Mongram Gram Panchayat	380.99 KG	Nil	380.99 KG	380.99 KG ; 6 months	Plan to treat legacy waste 1. Making vermi compost fertilizer . 2. Supplying shredded plastic waste to plastic factories. 3. Supplied for incineration.	solid waste stored in each HH area
2		Balia Gram Panchayat	4782 KG	Nil	4782 KG	4782 KG ; 6 months	Plan to treat legacy waste 1. Making vermi compost fertilizer . 2. Supplying shredded plastic waste to plastic factories. 3. Supplied for incineration.	solid waste stored in each HH area
3		Kabilpur Gram Panchayat	223.7 KG	Nil	223.7 KG	223.7 KG ; 6 months	Plan to treat legacy waste 1. Making vermi compost fertilizer . 2. Supplying shredded plastic waste to plastic factories. 3. Supplied for incineration.	solid waste stored in each HH area
4		Pakeldanga Gram Panchayat	184.15 KG	Nil	184.15 KG	184.15 KG ; 6 months	Plan to treat legacy waste 1. Making vermi compost fertilizer . 2. Supplying shredded plastic waste to plastic factories. 3. Supplied for incineration.	solid waste stored in each HH area
5		Gobardhandanga Gram Panchayat	246.4 KG	Nil	246.4 KG	246.4 KG ; 6 months	Plan to treat legacy waste 1. Making vermi compost fertilizer . 2. Supplying shredded plastic waste to plastic factories. 3. Supplied for incineration.	solid waste stored in each HH area
			5817.24 KG		246.4 KG			



Construction and Demolition waste				Annexure-C
Sl No	Name of the Block	Name of the Gram Panchayat	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization
1	Sagardighi	Monigram Gram Panchayat	380.99 KG	NA
2		Balia Gram Panchayat	4782 KG	NA
3		Kabilpur Gram Panchayat	223.7 KG	NA
4		Patkeldanga Gram Panchayat	184.15 KG	NA
5		Gobardhandanga Gram Panchayat	246.4 KG	5817.24 KG



Block Development Officer  
Sagardighi Development Block  
Sagardighi, Murshidabad

*Khairul Islam*

Industrial effluent discharge

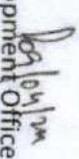
Sl No	Department	Number of industrial unit discharging their effluent treated/ untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The Manner of treatment of the industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	Annexure-D The per day generation of industrial solid waste and manner of its treatment and disposal in the District
1	Sagaridighi PDCL	1	600 Kilo Litres / Day	1 no STP, 1 no CPl and 1 no ETP	300 Kilo Litres / Day (from 2 nos ETP and 1 no STP)	9810 MT Fly ash per day . Disposal manner of Fly Ash : 1. Supplied to Local or industrial vendors for Fly ash brick making factories. 2. Supplied to Local or industrial vendors for Cement making factories 3. Supplied to Local or industrial vendors as a filling materials. 4. Storage in PDCL ashpond.



Block Development Officer  
Sagaridighi Development Block  
Sagaridighi, Murshidabad

Regulation of Flood Plain Zone		Annexure-E
SI No	Department	If the flood plain zone has been demarcated and the extent of encroachment of the flood plain zone in the District
1	NA	NA
		The details of direct discharge s of direct discharge of pollutants by the encroachers I the side of the river Ganga and its tributaries the District
		NA



  
 Block Development Officer  
 Sagardighi Development Block  
 Sagardighi, Murshidabad

Bio medical Waste		Annexure-F	
Sl No	Department	The per day total generation of bio medical waste in the District	The number of its treatment and disposal
1	NA	NA	NA

*Debanjan*  
Block Development Officer  
Sagardighi Development Block  
Sagardighi, Murshidabad



Mining		Annexure-C
Sl NO	Department	
1	NA	Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
		NA



*Depto 9/m*  
 Block Development Officer  
 Sagardighi Development Block  
 Sagardighi, Murshidabad

Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them

Sl No	Department	Details of Hotels	Details of Dharamshala	Annexure-C
1	NA	NA	NA	Details of Ashram NA



*Sagardighi*  
 Block Development Officer  
 Sagardighi Development Block  
 Sagardighi, Murshidabad

OFFICE OF  
THE BLOCK DEVELOPMENT  
OFFICER  
Farakka, Murshidabad



P.O: Farakka Barrage  
P.S: Farakka  
Dist: Murshidabad  
PIN: 742212, West Bengal  
Phone: (03485) 253249 (O)  
e-mail: bdo.farakka@gmail.com

Memo No - 795/En

Date - 09.04.2024

To,  
The District Magistrate, Murshidabad  
&  
The Chairperson, District Ganga Committee, Murshidabad

Sub: Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB (M.C. Mehta Vs Union of India & Others) - reg.

Ref: Your Office Memo No- 644/1/P&RD/Msd Date- 05.04.2024

Sir,  
I am sending herewith the report regarding information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB (M.C. Mehta - Vs - Union of India & Others) - regarding as asked in aforesaid Memo.

This is for favour of your kind information please.

Yours faithfully,

*[Signature]*  
Block Development Officer  
Block Farakka, Murshidabad.  
Farakka, Dev. Block  
Farakka, Murshidabad  
Date - 09.04.2024

Memo No - 795/1(1)/En

Copy forwarded for information to -

- 1. The District Panchayat & Rural Development Officer, Murshidabad



*[Signature]*  
Block Development Officer  
Farakka, Murshidabad.  
Block Development Officer  
Farakka, Dev. Block  
Farakka, Murshidabad

		Sewage					Annexure-A	
Sl. No	Name of the Block	Per day generation of sewage in each city / town within the District	Quantity of sewage treated per day, city/town wise	The number of sewage treatment plant existing and their capacity and mode of disposal in each city/town.	Quantity of discharged treated sewage from each STP particularly for fecal coliform	Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Details of Hotels, Dharmsalas and Ashrams operating without proper consent and discharging untreated effluent and the action taken against them.	Water quality in river and its tributaries in adjoining districts/ towns in terms of fecal coliform (MPN/100ml)
26	Fazalka	WTFABCHS 37800 KG LIQUID SEWAGE 415 KL	THIS BLOCK HAS NO PSTP TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF HBR AND SEPTIC TANKS. HOWEVER PLAN HAS BEEN TAKEN	THIS BLOCK HAS NO PSTP TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF HBR AND SEPTIC TANKS WITHOUT SOAKPIT OR NOSA PLAN HAS BEEN TAKEN UP	NA	FSTP WILL BE TAKEN UP UNDER SBM(G) PHASE II	ALREADY HAVING THEIR SEPTIC TANK	LAB TEST NEEDED



Block Development Officer  
Fazalka, City Block  
Fazalka, Murshidabad

Annexure-B

Municipal / Panchayat Solid Waste disposal

Sl. No.	Name of the Block	Per day generation of Solid waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of solid waste	Legacy waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference of location
26	Haraha	48250 KG	350 KG APPROX AT DEBANAGAR GP SWM	1. VILLAGERS USING DUMPING SITES FOR BIODEGRADABLE WASTE AT THEIR RESPECTIVE HHs 2. SWM OF ALL OTHER 5 GPs EXCEPT AHIRAN JABEYET NOT FUNCTIONAL WE ARE WORKING ON OPERATIONALISATION OF OTHER SWMs	LEGACY WASTE WILL BE DISPOSED OF WE ARE OPERATIONALISATION OF SWM.	1. BY PVA UNIT TREATMENT 2. BY SELLING OF PLASTIC BOTTLES, PLAY THINGS 3. COMPOSTING OF BIODEGRADABLE WASTE	1. DUMPED AT AHIRAN SWM AFTER TRANSPORTING BY 2 CARTS 2. VILLAGERS HAVE DUMPING PITS AT RESPECTIVE HH



Block Clerk  
Foraha, Haraha, Block  
Barampore, Muzaffarpur

Construction and Demolition waste			Annexure-C
Sl. No	Name of the Block	Total per day generation of C & D waste within the District	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization
26	Farakka	THIS BLOCK IS RURAL IN NATURE. COMMERCIAL CONSTRUCTION GENERATING C&D WASTE IS NOT REPORTED	NO SUCH PLANT IS IN ACTION NOW

Block Development Officer  
Farakka, Dev. Block  
Farakka, Murshidabad



R-1B

I. Sewage										
Name of the District: Murshidabad										
SL No	Name of Town	Sewage Generation per day (in MLD)	Quantity of Sewage treated (in MLD)	Status of existing Sewage Treatment Plant (STP)			Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Time bound plan to meet up the gap	Details of Hotels, Dharmashala, Ashram operating without proper consent and discharging untreated effluent	Water Quality in terms of Faecal Coliform (MPN/100 ml)
				Number of STP	Built up Capacity in MLD	Capacity Utilization in (%)				
		[a]	[b]	[c]			[d]	[e]	[f]	[g]
1	Berhampore	26.31					A) Treated Water is being re-used for different purposes as per policy prepared by UD&MA Deptt. (June, 2020) B) Balance treated water is being discharged in surface water body	a) 16.5 MLD Capacity STPs at (Murshidabad District) are under Construction Stage. b) 3.7 capacity MLD capacity STP at (Berhampore) are under renovation stage. c) 1.5 MLD STP at (Jaganj-Azimganj) is under proposal stage d) 4.0 MLD capacity STP at (Murshidabad) is under process of sanction e) State is planning for setting up of STP/s & FSTP/s for the projected population in the year 2037 funding from NMCG, AMRUT, & State Funds for mitigating the gap in a phased manner.		Water Quality report including Faecal Coliform for the month of Feb 2024 is enclosed in Annexure-A The report is received from WBFCB.
2	Jangipur	11.67								
3	Jaganj-Azimganj	6.37	0.95	2	1.38	68.84%				
4	Murshidabad	5.82	0.24	1	1.96	12.10%				
5	Dhullian	15.41								
<b>Total</b>		<b>65.58</b>		<b>3</b>	<b>3.34</b>					

\* Sewage generation is based on the estimated population in Urban Areas as of 2022 taking 2011 Census as base and the same has been approved in the meeting of Technical Committee UD&MA Department held on 23.11.2023.

\* \* Utilization capacity is worked out on the basis of as on date design flow of each STP.



Construction and Demolition waste of Ganga Towns					
Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	Hooghly	Baidyabati	7	0	
2	Hooghly	Bansberia	6	0	
3	Hooghly	Bhadreswar	5.58	0	
4	Hooghly	Champdany	6	0	
5	Hooghly	Chandannagore MC	9.25	0	
6	Hooghly	Hooghly Chinsurah	9.63	0	
7	Hooghly	Konnagar	3.85	0	
8	Hooghly	Rishra	5.98	0	
9	Hooghly	Serampore	7.68	0	
10	Hooghly	Uttarpara Kotrung	6.89	0	
11	Howrah	Howrah MC	45.59	0	
12	Howrah	Uluberia	10.85	0	
13				0	
✓14	Murshidabad	Berhampore	7.9	0	
✓15	Murshidabad	Dhulian	4.36	0	
✓16	Murshidabad	Jangipur	4.25	0	
✓17	Murshidabad	Jaganj-Azimganj	1.75	0	
✓18	Murshidabad	Murshidabad	2.5	0	
19	Nadia	Chakdah	4.86	0	
20	Nadia	Gayeshpur	3.25	0	
21	Nadia	Kaiyani	5.15	0	
22	Nadia	Krishnanagar	8.5	0	
23	Nadia	Nabadwip	5.75	0	
24	Nadia	Santipur	8.65	0	
25	Kolkata	Kolkata MC	245.65	500	It has been decided that C&D waste of following 12 ULBs of North 24 Parganas District to be processed at this plant
26	North 24 Parganas	Baranagar	13.55	0	
27	North 24 Parganas	Barrackpore	8.75	0	
28	North 24 Parganas	Bhatpara	19.56	0	
29	North 24 Parganas	Garulia	4.55	0	
30	North 24 Parganas	Hafisahar	5.95	0	
31	North 24 Parganas	Kamarhati	17.39	0	
32	North 24 Parganas	Kanchrapara	7.09	0	
33	North 24 Parganas	Khardah	6	0	
34	North 24 Parganas	Naihati	12	0	
35	North 24 Parganas	North Barrackpore	7.3	0	
36	North 24 Parganas	Panihati	15.86	0	
37	North 24 Parganas	Titagarh	6.41	0	
38	Purba Bardhaman	Katwa	3.95	0	
39	Purba Medinipur	Haldia	11	0	
40	South 24 Parganas	Budge Budge	4.19	0	
41	South 24 Parganas	Diamond Harbour	2.25	0	
42	South 24 Parganas	Maheshtala	25	0	
43	South 24 Parganas	Puruli	2	0	
44	Utter Dinajpur	Raiganj	8.92	0	



R-3

34499

## Fresh Waste Processing Status of Ganga Towns

Sl. No.	District	ULB	Ward	Per day total fresh waste generation	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
1	HOOGHLY	Baidyabati	23	66.45	23	66.45	66.45	65	1.45	(1) Plant in operation (partial) and work order issued to agency for upgradation and operation. (2) The processing unit is expected to commence within June, 2025.	Existing dumpsite
2	HOOGHLY	Bansberia	22	40	22	37.00	40	29.5	10.5	(1) LoA cum Work Order issued to the Agency for setting up of fresh waste processing plant. (2) Agency started the infrastructure work. (3) The processing unit is expected to commence within September, 2024.	Existing dumpsite
3	HOOGHLY	Bhadreswar	22	22.53	22	22.53	22.53	22.53	0	(1) LoA cum Work Order issued to the Agency for setting up of fresh waste processing plant. (2) The processing unit is expected to commence within December, 2024.	Existing dumpsite
4	HOOGHLY	Chandannagar	22	19.06	22	13.04	3.238	19	0.06	(1) Plant in operation (partial) and work order issued to agency for upgradation and operation. (2) The processing unit is expected to commence within June, 2025.	Existing dumpsite
5	HOOGHLY	Chandannagar e MC	33	71.44	33	71.44	71.44	71.44	0	(1) Integrated Tender for both for legacy and fresh waste has been cancelled due to non availability of sufficient number of bidders. (2) ULB is preparing the RIP for engagement of agency for setting up of compressed bio-gas plant for wet waste processing. Entire wet waste of Chandernagore MC & Hooghly-Chinsura Municipality will be processed at Chandernagore site. (3) The processing unit is expected to commence within September, 2025.	Existing dumpsite



68

34500

R-3

Sl. No.	District	ULB	Ward	Per day total fresh waste generation	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste location
6	HOOGHLY	Hooghly Chinsurah	30	75	30	39.78	75	39.78	35.22	(1) Integrated Tender for both for legacy and fresh waste has been cancelled due to non availability of sufficient number of bidders. (2) ULB is preparing the RFP for engagement of agency for setting up of Material Recovery Facility (MRF) for processing of entire dry waste of Chandernagore MC & Hooghly-Chinsura Municipality at Hooghly-Chinsura site. (3) The processing unit is expected to commence within September, 2025.	Earlier legacy waste sites
7	HOOGHLY	Konnagar	20	25.4	20	24.12	25.4	25	0.4	(1) Plant in operation (partial) and work order issued to agency for upgradation and operation. (2) The processing unit is expected to commence within June, 2025.	Existing dumpsite
9	HOOGHLY	Rishra	23	53.87	21	51.97	53.87	45	8.87	(1) Plant in operation (partial) and work order issued to agency for upgradation and operation. (2) The processing unit is expected to commence within June, 2025.	Existing dumpsite
10	HOOGHLY	Serampore	29	95	29	18.82	95	78	17	(1) Plant in operation (partial) and work order issued to agency for upgradation and operation. (2) The processing unit is expected to commence within June, 2025.	Existing dumpsite
		Uttarpara Kotrung	24	89.945	24	89.95	89.945	40	49.945	Processing started	
		<b>TOTAL</b>	<b>248</b>	<b>558.695</b>	<b>246</b>	<b>435.095</b>	<b>542.873</b>	<b>435.25</b>	<b>123.445</b>		
11	HOWRAH	Howrah MC	50	911	29	206.18	911	10.57	900.43	(1) Standalone tender to be floated for engagement of agency for setting up of fresh waste processing plant. (2) ASCI is preparing the DPR for collection, transportation and setting up of fresh waste processing unit including setting up of Waste to Energy Plant at HMC (3) The processing unit is expected to be commissioned within December, 2025.	Existing dumpsite



22

Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
12	HOWRAH	Uluberia	32	120	32	92.78	120	0	120	(1) LoA cum Work Order issued to the Agency for setting up of fresh waste processing plant. (2) Drawing and design of the plant approved. (3) The processing unit is expected to commence within March, 2025.	Existing dumpsite
<b>TOTAL</b>			<b>82</b>	<b>1031</b>	<b>61</b>	<b>298.96</b>	<b>1031</b>	<b>10.57</b>	<b>1020.43</b>		
13	KOLKATA	Kolkata MC	144	4236	144	1091.00	4236	550	3686	550 TPD fresh waste processing plant is in operation. RfP under preparation for engagement of agency to process the remaining fresh waste.	Existing dumpsite
14	MURSHIDABAD	Berhampore	28	100	18	77.00	100	0	100	(1) Tender invited for engagement of agency for setting up of fresh waste processing unit. 1st call cancelled due to non availability of sufficient number of bidders. (2) 2nd call to be invited after Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024. (3) The processing unit is expected to commence within June, 2025.	Existing dumpsite
15	MURSHIDABAD	Dhulian	21	38.23	4	6.01	38.23	0	38.23	(1) Tender finalised for engagement of consultant for preparation of drawing, design and estimate for setting up of fresh waste processing unit. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, work order to be issued. (3) The processing unit is expected to commence within March, 2025.	Existing dumpsite



34502

Sl. No	District	ULB	Ward	Per day total fresh waste generation	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
15	MURSHIDABAD	Jangipur	21	48	9	19.90	48	0	48	(1) Consultant engaged for preparation of drawing, design and estimate for setting up of fresh waste processing unit. Expected to be prepared within May, 2024. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, AA&FS to be issued and tender to be invited by the Municipal Engineering Directorate (MED) as the implementing agency, for engagement of agency for construction of fresh waste processing unit. (3) The processing unit is expected to commission within March, 2025.	Existing dumpsite
	MURSHIDABAD	Jaganj- Azimganj	17	16.33	17	11.17	16.33	0	16.33	(1) Consultant engaged for preparation of the comprehensive DPR (drawing, design & estimate) to set up the fresh waste processing unit. (2) Due to local agitation, the site is yet to be formally taken over by the ULB. District Administration, Murshidabad is engaged in resolving the issue at the earliest. (3) The processing unit is expected to commission within September, 2025.	Existing dumpsite
18	MURSHIDABAD	Murshidabad	16	30.524	16	22.43	30.52	2.5	28.024	(1) Tender finalized for engagement of consultant for preparation of drawing, design and estimate for setting up of fresh waste processing unit. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, work order to be issued. (3) The processing unit is expected to commence within March, 2025.	Existing dumpsite
	TOTAL		103	233.084	64	136.510	233.08	2.5	230.584		



R-3

166-

34503

Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
19	NADIA	Chakdah	21	51	0	0.00	51	0	51	(1) Tender finalised for engagement of consultant for preparation of drawing, design and estimate for setting up of fresh waste processing unit. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, work order to be issued. (3) Due to local agitation, the site is yet to be formally taken over by the ULB. District Administration, Nadia is engaged in resolving the issue at the earliest. (4) The processing unit is expected to commission within September, 2025.	Existing dumpsite
20	NADIA	Gayeshpur	18	23.477	18	16.50	19.477	0	23.477	(1) Consultant engaged for preparation of the comprehensive drawing, design & estimate to set up the fresh waste processing unit. Expected to be finalized within May, 2024. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, AA&FS to be issued and tender to be invited by the MED as the implementing agency. (3) The processing unit is expected to commission within March, 2025.	Existing dumpsite



34504

R-3

Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
21	NADIA	Kalyani	21	51	18	26.22	51	2.65	48.35	(1) Site identified. But due to local agitation, the site is yet to be formally taken over by the ULB. District administration, Nadia is engaged in resolving the issue at the earliest. (2) KMDA to invite an integrated tender for processing of both the legacy and the fresh waste after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024. (3) The processing unit is expected to commission within June, 2025.	Existing dumpsite
23	NADIA	Nabadwip	24	60	24	60.00	60	10.6	49.4	There is an existing fresh waste processing unit of capacity 150 TPD. (1) Tender finalised for engagement of consultant for preparation of drawing, design and estimate for setting up of fresh waste processing unit. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, work order to be issued. (3) The processing unit is expected to be started within June, 2025.	Existing dumpsite
24	NADIA	Santipur	24	83	12	31.09	83	143.25	83	(1) Tender to be floated for engagement of consultant for preparation of drawing, design and estimate for setting up of fresh waste processing unit after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024. (2) Expected date of issuing work order is August, 2024. AA&FS will be issued within September, 2024. (3) The processing unit is expected to commence within September, 2025.	Existing dumpsite
			133	418.477	97	240.8689	394.477	143.25	275.227		



S. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
25	NORTH 24-PGS	Baranagar	34	167	34	150.43	167	167	167	(1) LOA cum work order issued in favour of the agency for processing of the fresh waste with an estimated generation of 167 TPD. (2) Processing is expected to commence from September, 2024.	Existing dumpsite
26	NORTH 24-PGS	Barrackpore	24	50	24	50.00	50	50	50	(1) KMDA to publish an integrated RFP for processing of legacy and fresh waste. (2) Present estimated quantity of legacy waste is 2.2 Lakh MT. (3) Processing is expected to commence from June, 2025.	Existing dumpsite
27	NORTH 24-PGS	Bhatpara	35	205	35	205.00	205	15.98	189.02	(1) The infrastructure constructed by KMDA. (2) The 1st call for RFP closed on 20.03.2024. No response received. (3) The 2nd call to be invited after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024. (4) Processing is expected to commence from June, 2025.	Existing dumpsite
28	NORTH 24-PGS	Garulia	21	35.77	17	24.60	35.77	21	14.77	(1) The 1st call for RFP closed on 20.03.2024. No response received. (2) The 2nd call to be invited after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024. (3) Processing is expected to commence from June, 2025.	Existing dumpsite



34506



R-3

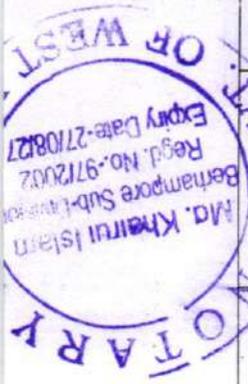
Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste & location
29	NORTH 24-PGS	Halisahar	23	52	23	40.60	52	11.3	40.7	(1) The site identified belongs to Disaster Management & Civil Defence Department. (2) The process for inter-departmental transfer of the land in favour of UID & MA Department has been initiated. (3) Approximate area of land required is 7.00 Acre (4) Efforts are on to expedite the IDT process. (5) Meanwhile a Consultant to be engaged to prepare the comprehensive drawing, design & estimate for the fresh waste processing unit after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024. (6) Processing is expected to commence from September, 2025.	Existing dumpsite
31	NORTH 24-PGS	Kanchrapara	24	53.84	19	37.33	53.84	20.33	33.51	(1) LOA cum work order issued in favour of M/s Tide Technocrats Pvt. Ltd. & MSGP Infatech Pvt. Ltd. (2) The agency is on the job to set up the SWM processing plant. (3) Processing is expected to commence from September, 2024.	Existing dumpsite
32	NORTH 24-PGS	Khardah	22	46.437	22	30.18	46.437		46.437	(1) KMDA to publish an integrated RFP for processing of legacy and fresh waste. (2) Present estimated quantity of legacy waste is 2.5 Lakh MT. (3) Processing is expected to commence from June, 2025.	Existing dumpsite

Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
33	NORTH 24-PGS	Naihati	31	107	31	80.55	107	8.76	98.24	(1) Site identified for setting up of processing unit. (2) LOA cum work order issued to the agency. (3) The progress of work by the agency has not been satisfactory so far. (4) Final notice issued to be agency to expedite the progress. If no substantial progress is reported on the ground, termination of the contract to be initiated and fresh RFP to be published after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024 for engagement of a new agency. (2) Processing is expected to commence from June, 2025.	Existing dumpsite
34	NORTH 24-PGS	North Barrackpore	23	73	23	73.00	73		73	(1) ULB has identified a private plot of land. (2) The demarcation of the land has been taken up. (3) ULB to purchase the land out of their own resources by the end of August, 2024. (4) After the demarcation is completed, concurrently a Consultant to be engaged by SUIDA to prepare the drawing, design and estimate for the fresh waste processing unit. (5) Engagement of Consultant is expected to be done within July, 2024. (6) Plant is expected to commission and processing to commence within December, 2025.	Existing dumpsite



34508

Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
35	NORTH 24-PGS	Panhati	35	176	35	129.77	176	176	176	(1) There has been a serious local agitation at the site and dumping of municipal solid waste has completely stopped at the existing site. (2) As an interim arrangement, the daily fresh waste is transported to the Dhapa dump site of KMC. (3) Meanwhile a land has been identified by Panihati Municipality on the right side of Kalyani Expressway (towards Barrackpore). (4) Demarcation has been processed. (5) KMDA to prepare the drawing, design and estimate of the fresh waste processing unit. (6) The plant expected to be commission and processing to commission by June, 2025.	Existing dumpsite
37	Purba BARDHAMAN	Katwa	20	47.09	10	20.79	47.09	47.09	47.09	(1) A land currently under possession of PWD has been identified. (2) Subsequently PWD declined to relinquish the land (3) Efforts are on to identify a new site.	Existing dumpsite
38	PURBA MEDINIPUR	Haldia	29	168	29	68.00	168	80	88	There is an existing fresh waste processing unit of capacity 80 TPD.	Existing dumpsite
	TOTAL		330	1173.747	305	983.4316	1173.747	83.1	1090.647		
			23	47.7	14	26.00	47.7	5.73	41.97	(1) KMDA to publish an integrated RFP for processing of legacy and fresh waste. (2) Present estimated quantity of legacy waste is 1.25 Lakh MT. (3) The plant expected to be commission and processing to commence by June, 2025.	Existing dumpsite



R-3

Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
39	SOUTH 24-PGS	Budge Budge	20	30	8	16.14	27.13	28.54	1.46	(1) Site identified for setting up of processing unit. (2) LOA cum work order issued to the agency. (3) The progress of work by the agency has not been satisfactory so far. (4) Final notice issued to be agency to expedite the progress. If no substantial progress is reported on the ground, termination of the contract to be initiated and fresh RFP to be publish after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024 for engagement of a new agency. (5) Processing is expected to commence from June, 2025.	Existing dumpsite
40	SOUTH 24-PGS	Diamond Harbour	16	19.53	16	12.68	19.53	12.69	6.84	(1) Consultant engaged for preparation of drawing, design and estimate for setting up of fresh waste processing unit. Expected to be prepared within May, 2024. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, AA&FS to be issued and tender to be invited by the MED as the implementing agency. (3) The processing unit is expected to commission within March, 2025.	Existing dumpsite



34510

Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
41	SOUTH 24-PGS	Maheshkhala	35	210	22	159.60	210	27.32	182.68	(1) Fresh waste processing unit to be set up at the reclaimed land of existing dumpsite. (2) LOA cum work order issued to the agency for setting up of fresh waste processing unit. (3) The site is fully covered with legacy waste. The ULB has committed to vacate a portion of land shifting that portion of legacy waste to another site. After that the agency will start installation of infrastructure for the plant. (4) Processing is expected to commence from June, 2025. (5) In the meanwhile after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, SUDA will assess the quantity of legacy waste and float the tender for processing the same.	Existing dumpsite
42	SOUTH 24-PGS	Pujali	16	12.63	4	2.90	12.63	2.53	10.1	(1) Consultant engaged for preparation of drawing, design and estimate for setting up of fresh waste processing unit. Expected to be prepared within May, 2024. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, AA&FS to be issued and tender to be invited by the MED as the implementing agency. (2) Processing is expected to commence from June, 2025.	Existing dumpsite
TOTAL				272.16	50	191.32	269.29	71.08	201.08		



34511

- 100 -

Sl. No.	District	ULB	Ward	Per day total fresh waste generatio	Segregation in no of wards	Per day quantity of total waste being collected in segregated manner (TPD)	Total waste collected and transported (TPD)	Waste processing (TPD)	Processing gap (TPD)	Present Status	Dumping of daily solid waste at location
43	UTTAR DINAJPUR	Raiganj	27	95	17	44.50	95		95	(1) AA&FS issued for setting up of fresh waste processing unit. (2) After the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force on 4th June, 2024, tender to be invited by MED as the implementing agency. (3) Processing is expected to commence from March, 2025.	Existing dumpsite
Total			1203	8233.253	1023	3510.48	8190.56	1375.75	6857.50		



34512

Annexure R4



Government of West Bengal  
Directorate of Micro, Small and Medium Enterprises,  
Office of the General Manager, District Industries Centre, Murshidabad  
20/1, C. R. Das Road, PO. Berhampore, Dist. Murshidabad.  
Phone No. 03482/252206, 252221 & 253071  
E-mail : [dic\\_murshidabad@yahoo.co.in](mailto:dic_murshidabad@yahoo.co.in)

Memo No. 18 /DIC/Msd.

Date: 08.04.2024

To,  
The District Magistrate & Chairperson  
District Ganga Committee  
Murshidabad

Sub. Submission of information for the purpose of complying with the directions given by Hon'ble NGT  
in Original Application No. 200/2014/PB (M.C. Mehta-Vs Union of India & Ors) -reg.

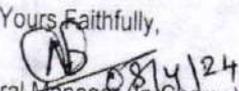
Ref.: Memo No..644(14)/En/P&RD/MSD, dt.05.04.2024

Sir,

With reference to the above, I am submitting the report in enclosed format for favour of your kind  
information and taking necessary from your end.

Encl: As stated

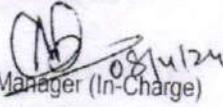
Yours Faithfully,

  
General Manager (In-Charge)  
District Industries Centre, Murshidabad



Industrial effluent discharge						Annexure - D
Sl. No.	Department	Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting Industrial units.	Total daily generation of such Industrial waste within the District	The manner of treatment of the Industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the Industrial waste from each outlet.	The per day generation of Industrial solid waste and manner of its treatment and disposal in the District.
1.	GM, DIC, Murshidabad.	Nil (No such units under MSME exist near the Ganga & its tributaries)	NA	NA	NA	NA

gs  
8.4.24

  
General Manager (In-Charge)  
District Industries Centre, Murshidabad



# Segregation of Bio medical waste in colour coded Bags



Infectious waste,  
Bandages, cotton,  
Body parts and  
Placenta



Infected Dressing,  
POP casts



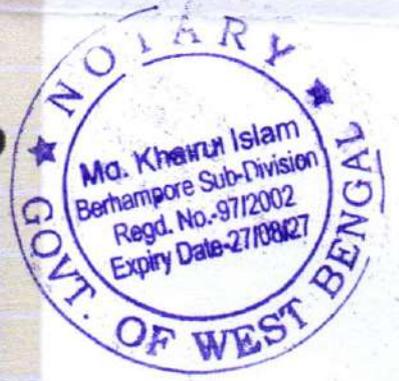
Gloves, syringes &  
Plastic waste.



Cytotoxic drug &  
Chemical Waste



Needles, and  
Cut glasses



RS

-104-

HCE's Name / Months	Apr-23				May-23				Aug-23				Sep-23				Oct-23				Nov-23				
	Yellow	Red	White	Blue																					
an BPHC	95	3	40	0	33	33	11	0	8	40	0	0	3	94	25	0	0	27	65	8	3	63	20	0	0
Amjala RH	120	16	0	0	51	59	0	0	31	17	0	0	79	6	0	0	57	0	0	0	55	0	0	0	0
Arjunagar BPHC	139	75	0	0	147	62	0	0	105	6	0	0	206	18	0	0	127	0	0	0	174	0	0	0	0
Arjunpur PHC	302	0	0	0	211	0	0	0	36	0	0	0	314	0	0	0	390	0	0	0	273	0	0	0	0
Azimganj PHC	11	58	0	0	10	53	0	0	10	90	0	0	4	16	0	0	8	0	34	0	6	16	0	0	0
Azimganj UPHC 2	8	10	0	0	4	7	0	0	0	0	0	0	0	0	0	0	0	146	3	0	0	159	11	0	0
Baharampur Mental	179	9	0	0	162	11	0	0	87	9	0	0	14	19	0	0	3	18	0	0	7	37	0	0	0
Baharan PHC	0	44	0	0	10	15	0	0	9	19	0	0	14	28	0	0	18	50	0	0	9	39	0	0	0
Bahutali PHC	42	14	0	0	19	8	0	0	29	10	0	0	42	28	0	0	348	207	5	0	334	118	19	30	0
Beldanga BPHC	371	144	14	0	360	148	2	30	194	66	50	0	307	211	12	0	25	123	0	0	59	39	0	0	0
Beldanga RH	176	2	0	0	504	51	0	0	29	53	0	0	24	133	0	0	0	0	0	0	0	0	0	0	0
Berhampur UPHC 1	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Berhampur UPHC 2	0	0	0	0	2	2	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Berhampur UPHC 3	12	3	0	0	22	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Berhampur UPHC 4	2	8	26	0	6	15	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Bharatpur RH	70	0	0	0	95	0	0	0	78	14	0	0	144	7	0	0	121	3	0	0	119	0	0	0	0
Burwan RH	94	34	33	0	80	40	0	0	106	30	6	0	127	28	0	0	86	20	0	0	110	35	0	0	0
Dhuliyari UPHC 1	3	5	0	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Dhuliyari UPHC 2	0	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Domkol SDH	117	36	0	0	176	48	0	0	44	33	8	0	102	39	15	0	41	6	22	0	144	50	0	0	0
Farakka BPHC	97	30	0	0	85	0	0	0	0	46	0	0	0	98	0	0	3	128	0	0	19	89	0	0	0
Godhanpara RH	240	152	14	0	231	221	16	0	38	42	0	0	0	0	0	0	351	84	5	0	222	50	0	0	0
Godhanpara RH	0	0	0	0	0	0	0	0	71	84	6	0	362	222	16	0	0	0	0	0	0	0	0	0	0
Gokarno BPHC	147	2	0	0	143	13	0	0	0	94	0	0	27	190	0	60	34	224	12	0	15	180	0	0	0
Hariharpara BPHC	41	64	16	0	115	48	10	0	63	24	9	0	94	30	5	0	116	13	4	0	32	14	0	0	0
Islampur RH	102	7	6	4	71	23	7	0	5	5	4	0	5	5	4	0	22	0	0	0	60	22	23	0	0
Jangipur SDH	1512	330	88	60	1429	234	119	0	653	145	54	0	1871	500	156	0	1525	386	127	20	1569	386	224	0	0
Jangipur UPHC 1	6	5	0	0	12	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Jangipur UPHC 2	2	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Jiaganj RH	45	33	11	0	20	0	0	0	19	43	11	0	58	65	0	0	62	80	17	0	35	2	0	0	0
Jiaganj UPHC 1	2	4	0	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Kanapurur RH	72	0	0	0	63	12	8	0	65	0	0	0	126	2	0	2	148	0	8	0	121	6	0	0	0
Kandi SDH	143	0	41	0	110	8	23	5	57	0	6	0	88	37	3	0	125	0	3	0	119	9	28	0	0
Kandi UPHC 1	6	13	5	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Karnasubarna BPHC	85	51	0	0	81	27	0	0	0	2	0	0	12	19	0	0	12	6	0	0	6	5	0	0	0
Khargram RH	77	0	0	0	22	23	0	0	0	0	0	0	0	0	0	0	22	0	0	0	25	0	0	0	0
Krishnapur RH	425	0	0	0	202	0	0	0	129	3	0	0	210	86	0	0	325	22	25	0	239	3	0	0	0
Laibaigh SDH	343	225	0	0	124	201	4	0	16	86	0	0	208	167	0	0	346	189	96	0	127	123	0	0	0
Mohashil RH	12	0	0	0	0	0	0	0	4	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Murshidabad MCH	6290	3133	255	25	7084	3327	212	30	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Nabagram BPHC	13	12	0	0	39	20	0	0	41	0	0	0	63	0	0	0	29	3	0	0	40	6	0	0	0
Nashipur BPHC	255	44	0	0	37	170	0	0	0	9	0	0	65	12	0	0	63	31	0	0	94	10	0	0	0
Palsanda PHC	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Panchgram PHC	5	6	0	0	0	6	0	0	9	0	0	0	3	2	0	0	0	0	0	0	0	0	0	0	0
Patikbari PHC	7	22	0	0	26	9	6	5	10	0	0	0	13	10	6	0	52	6	0	0	11	0	0	0	
Rajnagar BPHC	281	6	3	0	169	7	0	0	157	0	7	0	416	0	23	0	349	4	24	0	316	7	24	0	0
Sadikandiarah BPHC	114	58	29	40	109	36	3	30	18	48	3	36	54	104	27	0	84	119	3	0	73	126	5	30	
Sagardighi SSH	520	145	12	0	505	137	0	0	287	95	0	0	580	184	0	0	599	120	21	0	514	72	0	0	
Sagarpara PHC	96	0	0	0	66	0	0	0	36	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	
Saktipur RH	214	30	37	0	180	78	0	0	41	15	9	0	20	4	0	0	78	120	33	15	127	17	0	0	
Salar RH	95	0	0	0	55	0	0	0	2	0	0	0	6	0	0	0	23	0	0	0	76	0	0	0	
Teghari BPHC	288	2	0	0	140	0	0	0	39	90	0	0	187	69	0	0	140	140	0	0	194	0	0	0	
Total	13276	4846	630	129	13016	5166	424	100	2521	1215	172	36	5980	2419	292	62	5905	2204	413	38	5550	1492	323	60	

34516



**Water Quality of Polluted River stretches of 17 rivers in West Bengal  
during February, 2024**

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Shliguri (Upstream)	7.48	7.1	2.8	110000	70000	170
	Mahananda	Ramghat(Downstream)	7.4	6.8	5.8	700000	170000	7000
II	Vidyadhari	Haroa bridge (upstream)	7.25	NIL	15.71	240000	170000	580
	Vidyadhari	Malancha (downstream)	7.11	1.39	12.67	170000	94000	470
II	Churni	Downstream of Ranaghat town	7.54	3.9	2.6	33000	11000	1100
	Churni	Majhdia	7.5	4.4	3.58	13000	3500	490
III	Matha bhanga	Gobindapur	7.45	4.1	3.92	130000	92000	2200
IV	Ganga	Farakka	7.66	9.6	2.6	790	230	13
	Ganga	Farakka	7.46	9.3	2.8	940	330	23
	Ganga	Khagra	7.73	9.1	1.6	1300	460	31
	Ganga	Khagra	7.79	8	2.05	1100	330	33
	Ganga	Baharampore	7.4	9.1	2.9	13000	3500	490
	Ganga	Baharampore	7.49	7.8	2.1	17000	5400	460
	Ganga	Gorabazar	7.62	9.1	1.7	11000	2400	330
	Ganga	Gorabazar	7.61	7.8	1.8	7900	2400	230
	Ganga	Nabadip	8.02	9.2	2.5	1300	490	33
	Ganga	Nabadip	7.76	8.1	2.7	2400	790	70
	Ganga	Tribeni	7.31	9.3	2.8	2400	700	79
	Ganga	Tribeni	7.55	8.4	2.2	2200	790	70
	Ganga	Palta Shitalatala	7.18	8.5	2.8	24000	9200	330
	Ganga	Palta Shitalatala	7.36	8	2.15	11000	5400	330
	Ganga	Palta,	7.17	9.3	2.5	17000	5400	230
	Ganga	Palta	7.61	7.8	2.2	7900	3500	330
	Ganga	Serampore	7.15	9.2	2.8	31000	11000	940
	Ganga	Serampore	7.59	8	1.95	23000	7900	700
	Ganga	Dakshmineswar	7.71	7.97	2.8	94000	47000	700
	Ganga	Dakshmineswar	7.79	7.34	2.63	110000	49000	580
	Ganga	Garden reach	7.53	7.87	2.65	130000	70000	700
	Ganga	Garden reach	7.35	7.81	2.52	170000	79000	790
	Ganga	Howrah-shivpur	7.66	8.07	2.51	70000	33000	460
	Ganga	Howrah-shivpur	7.2	7.9	2.61	110000	63000	630
	Ganga	Uluberia,	7.81	6.1	2.75	22000	17000	330
	Ganga	Uluberia,	7.02	6.25	2.81	40000	14000	220
	Ganga	Durgachak near Pathikhali,	8.1	6.5	1.15	9400	4900	200
	Ganga	Durgachak near Pathikhali,	7.8	5.9	1.75	7000	4600	170
Ganga	Diamond harbour,	7.44	7.29	2.66	4900	2200	27	
Ganga	Diamond harbour,	7.48	6.49	2.73	7000	2300	23	



34518

## Water Quality of Polluted River stretches of 17 rivers in West Bengal during February, 2024

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Fecal Streptococci (MPN/100ml)
V	KANSI	Downstream at Midnapore	7.9	8.9	1.25	7000	4600	120
V	JALANGL.	Downstream of Krishna nagar	7.55	5.7	2.2	9400	2400	310
✓	Damodar	Dishergarh	6.7	8.7	1.85	2600	1400	22
	Damodar	HISCO near Dhenna Village.	7.5	8.6	2.15	2000	1700	21
	Damodar	Narainpur	7.89	8.7	2.25	3200	2100	20
	Damodar	Near Mujher Mana Village	7.39	8	2.65	2600	1400	22
	Damodar	Andal D/s	7.47	8.8	2.3	2200	1700	21
	Damodar	Andal U/s	7.62	8.7	2.4	2600	1700	17
	Damodar	Asansol U/s	7.3	8.9	1.65	2600	1700	17
	Damodar	Durgapur U/s	7.59	8.8	2.35	2700	2000	26
	Damodar	Raniganj D/s	7.52	8.9	2.3	2600	1700	22
	Damodar	Water intake point for Burdwan Town	7.5	8.7	2.25	3200	2000	21
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.18	10	2.95	3400	2100	26
	Dwarka.	Downstream of Tarapith Satighat	7.17	10.2	3.05	4000	2600	22
V	Barakar	Asansol	6.4	8.7	2.3	2200	1100	14
V	Rupnarayan	Geonkhali	8.1	5.2	2.55	7900	4900	170
	Rupnarayan	Kolaghat (Down Stream)	7.4	7	1.15	9400	4900	170
V	Dwarakeshwar	Bankura town	7.52	8.7	2.35	2200	1700	21
V	Teesta	At Jalpesh	7.51	8.2	1.1	8000	1700	110
	Teesta	At Sevoke	7.7	8.4	1.5	8000	1400	130

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

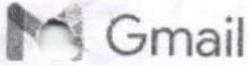
Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal streptococci (MPN/100 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
<b>Primary Water quality Criteria for bathing water</b>			6.5-8.5	≥5	≤3		<2500	≤500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e. , Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore Polluted River Stretches in West Bengal stands with 13 rivers.

R-7

6-

34519



RR No - 1730 dt - 05.04.24

DP&RDO, Murshidabad <dprdomsd@gmail.com>

**Present status of SWM & LWM under SBM(G) Prog. for NGT compliance**

1 message

SBM\_G Murshidabad CELL <mnbmzp@gmail.com>  
To: "ASHIM PAL, DPRDO Murshidabad" <dprdomsd@gmail.com>  
Cc: SBM\_G Murshidabad CELL <mnbmzp@gmail.com>

4 April 2024 at 14:22

Sir,

Please see the attached file regarding Present status of SWM & LWM under SBM(G) Prog. for NGT compliance.

Yours faithfully  
SBM(G) cell, Murshidabad

**2 attachments**

- Present status of SWM & LWM under SBM(G) Prog. for NGT compliance.pdf  
816K
- NGT compliance report 4.04.2024.docx  
14K

DyDPRDO  
K

Office of the  
District Magistrate & Collector  
Murshidabad

- 4 APR 2024

PAN & R.D. SECTION

GOVT. OF WEST BENGAL

NOTARY

MA. KHANUM ISLAM  
Berhampore Sub-Division  
Regd. No.-97/2002  
Expiry Date-27/08/27

-102-

Memo No: 05/SAD/M2P/2024-25/EDA Dated: 04.04.2024  
 To the D.P.R.O, Murshidabad.

**Present status of Solid waste management & Liquid waste management under SBM (G) programme in rural area of Murshidabad district towards compliance of the order of Hon'ble National Green Tribunal**

Name of the District	Murshidabad
No. of Ganga bordering Block	13
No. of Ganga bordering GP	65
Target No. for setting up of Solid waste Management unit	65
SWM DPR approved	65
SWM Land identified	63
Tender done for setting up of SWM unit	63
Work order done for setting up of SWM unit	62
SWM unit completed	24
SWM unit in under construction stage	38
Expenditure made till date for construction of SWM unit (In Rs.)	69,21,481
Tender done for procurement of E-carts	207
Work order issued for procurement of E-carts	204
No. of E-cart purchased	164
Expenditure made till date for procurement of E-carts (In Rs.)	1,87,88,038
No. of Villages in Ganga bordering GPs	469
DPR prepared for No. of Villages	469
Cost of DPR (In Rs.)	59,74,26,742
Tender done for No. of schemes	7902
Tender Amount (In Rs.)	28,00,79,057
Work order issued for No. of schemes	5096
Work order value (In Rs.)	17,79,73,954
No. of LWM schemes completed	1154
Expenditure made till date for completed LWM schemes (In Rs.)	3,88,00,820



04/04/2024  
 Officer In Charge SBM(G)  
 Murshidabad

34521

## WB Rural Sanitation Monitoring System

SL No	Block	No. of Block	No. of GP	No. of E cart tender done	E cart tender amount	No of E cart workorder issued	E cart workorder amount	E cart purchase/work completed	Expenditure made on E cart	No of Segregation cum storage shed community tender done	Segregation cum storage shed community tender amount	No of Segregation cum storage shed community workorder issued	Segregation cum storage shed community workorder amount	Segregation cum storage shed community purchase/work completed	Expenditure made on Segregation cum storage shed community
1	BELDANGA-I	1	4	17	2,029,280	17	2,027,120	17	166,7840	5	1,177,500	4	941,170	1	234312
2	BELDANGA-II	1	8	24	2,880,000	24	2,734,488	13	1457880	8	2,708,338	8	2,707,290	1	1055489
3	BERHAMPORE	1	7	21	2,520,000	21	2,321,316	21	2321316	7	1,553,095	7	1,491,420	0	0
4	BHAGAWANGOLA-I	1	2	4	519,600	4	509,868	3	376668	2	477,450	2	421,243	1	235099
5	FARAKKA	1	9	26	2,910,540	23	2,553,000	23	2553000	3	707,215	3	588,009	3	586533
6	LALGOLA	1	4	11	1,320,000	11	1,260,050	11	1260050	4	984,671	4	983,677	2	505115
7	MURSHIDABAD-JIAGUNJ	1	3	5	555,000	5	555,000	5	555000	3	735,740	3	685,354	1	184592
8	RAGHUNATHGANJ-I	1	3	10	1,332,000	10	1,332,000	10	1332000	3	706,500	3	661,479	1	234251
9	RAGHUNATHGANJ-II	1	10	24	2,919,600	24	2,905,620	24	2905524	10	2,923,408	10	2,680,471	3	688354
10	SAGARDIGHI	1	5	32	3,853,160	32	3,828,800	13	1535640	5	1,212,600	5	1,212,529	1	233368
11	SHAMSHERGANJ	1	4	12	1,440,000	12	1,438,560	12	1437120	4	938,270	4	937,332	2	468200
12	SUTHI	1	1	6	720,000	6	720,000	6	720000	5	1,900,000	5	1,900,000	5	1819886
13	SUTHI	1	5	15	1,716,000	15	1,662,000	6	666000	4	940,000	4	939,227	3	676282
Total		13	65	207	24,715,180	205	23,847,822	164	18788038	63	16,964,787	62	16,149,201	24	6921481

-109-



34522

## WB Rural Sanitation Monitoring System

SL No	Block	No. of Block	No. of GP	No. of Villages	DPR Cost (SBMG)	No. of tender	Tender amount	No. of work order	Workorder amount	No of project completed	Project completion amount
1	BELDANGA-I	1	4	20	26,806,117	419	15,193,490	300	10,534,403	168	6,167,551
2	BELDANGA-II	1	8	51	58,134,205	841	42,116,368	199	13,364,689	15	326,426
3	BERHAMPURE	1	7	51	78,992,551	531	12,755,508	488	11,527,116	83	1,813,880
4	BHAGAWANGOLAH	1	2	22	13,398,882	49	7,111,664	49	6,779,546	24	5,387,616
5	FARAKKA	1	9	70	65,446,768	1958	58,139,087	1437	40,285,275	265	7,021,002
6	LALGOLA	1	4	56	40,936,633	1090	37,689,232	825	27,657,037	176	6,644,834
7	MURSHIDABAD-JIAGUNJ	1	3	33	25,265,181	29	2,030,191	14	1,487,443	6	1,218,574
8	RAGHUNATHGANJ-I	1	3	26	7,922,620	140	3,430,000	84	2,025,266	21	508,950
9	RAGHUNATHGANJ-II	1	10	37	110,614,267	590	35,455,827	309	23,560,335	28	646,900
10	SAGARDIGHI	1	5	66	27,977,877	514	16,226,172	499	15,724,903	38	1,084,062
11	SHAMSERGANJ	1	4	15	65,235,773	1441	35,304,451	606	14,817,306	168	4,083,325
12	SUTHI	1	1	11	14,488,460	231	8,965,710	226	8,818,710	126	3,087,000
13	SUTHI	1	5	11	62,207,408	69	5,661,357	60	1,391,925	36	810,700
Total		13	65	469	597,426,742	7902	280,079,057	5096	177,973,954	1154	38,800,820



Memo No: 05/SAD/MZF/2024-25/ERD.  
Dated: 04.04.2024  
To the D.P.R.D.O, Murshidabad.

**Present status of Solid waste management & Liquid waste management under SBM (G) programme in rural area of Murshidabad district towards compliance of the order of Hon'ble National Green Tribunal**

Name of the District	Murshidabad
No. of Ganga bordering Block	13
No. of Ganga bordering GP	65
	65
	65
	63
	63
	62
	24
	38
	69,21,481
	207
	204
	164
	1,87,88,038
	469
	469
	59,74,26,742
	7902
	28,00,79,057
	5096
	17,79,73,954
	1154
	3,88,00,820

**Solid Waste Management**

**Liquid Waste Management**



04/04/2024  
 Officer In Charge SBM(G)  
 Murshidabad  
 A. C. M.

## WB Rural Sanitation Monitoring System

SL No	Block	No. of Block	No. of GP	No. of E tender done	E tender amount	No of E cart workorder issued	E cart workorder amount	E cart purchase/work completed	Expenditure made on E cart	No of Segregation cum storage shed community tender done	Segregation cum storage shed community tender amount	No of Segregation cum storage shed community workorder issued	Segregation cum storage shed community workorder amount	Segregation cum storage shed community purchase/work completed	Expenditure made on Segregation cum storage shed community
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2	BELDANGA-II	1	8	24	2,880,000	24	2,734,488	13	1457880	8	2,708,338	8	2,707,290	1	1055489
3	BERHAMPORE	1	7	21	2,520,000	21	2,321,316	21	2321316	7	1,553,095	7	1,491,420	0	0
4	BHAGAWANGOLA-I	1	2	4	519,600	4	509,868	3	376668	2	477,450	2	421,243	1	235099
5	FARAKKA	1	9	26	2,910,540	23	2,553,000	23	2553000	3	707,215	3	588,009	3	586533
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7	MURSHIDABAD-JIAGUNJ	1	3	5	555,000	5	555,000	5	555000	3	735,740	3	685,354	1	184592
8	RAGHUNATHGANJ-I	1	3	10	1,332,000	10	1,332,000	10	1332000	3	706,500	3	661,479	1	234251
9	RAGHUNATHGANJ-II	1	10	24	2,919,600	24	2,905,620	24	2905524	10	2,923,408	10	2,680,471	3	688354
10	SAGARDIGHI	1	5	32	3,853,160	32	3,828,800	13	1535640	5	1,212,600	5	1,212,529	1	233368
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Total		13	65	207	24,715,180	204	23,847,822	164	18788038	63	16,964,787	62	16,149,201	24	6921481



## WB Rural Sanitation Monitoring System

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5	FARAKKA	1	9	70	65,446,768	1958	58,139,087	1437	40,285,275	265	7,021,002
6	LALGOLA	1	4	56	40,936,633	1090	37,689,232	825	27,657,037	176	6,644,834
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12	SUTHI	1	1	11	14,488,460	231	8,965,710	226	8,818,710	126	3,087,000
13	SUTHI	1	5	11	62,207,408	69	5,661,357	60	1,391,925	36	810,700
Total		13	65	469	597,426,742	7902	280,079,057	5096	177,973,954	1154	38,800,820



34526

Annexure-R-8



Govt. of West Bengal  
OFFICE OF THE EXECUTIVE ENGINEER  
Berhampore Irrigation Division  
Berhampore, Murshidabad  
Mail id: [officebidee@gmail.com](mailto:officebidee@gmail.com)

Memo. No. 319

Date : 20.03.2024

To  
The Additional District Magistrate (Gen)  
Berhampore, Murshidabad.

Sub :- Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB (M.C. Mehta – Vs – Union of India & Ors)-reg.

Ref :- Your Memo.No. 105(6)/En/DGC-MSD, dated 17.03.2024.

Sir,

With reference to the above subject, I am sending herewith a report on the basis of point no.I to point no. VII of the order dated 24.11.2023 & point no.10 of the order dated 21.02.2024 by Hon'ble NGT (Principal Bench) under OA 200/2014.

This is for favour of your information and necessary action please.

Encio: As stated above.

Yours faithfully,

*[Signature]*  
20/03/24

Executive Engineer,  
Berhampore Irrigation Division,  
Berhampore, Murshidabad.



Report on Sewage, Municipal solid waste disposal, Construction and Demolition waste, Industrial Effluent discharge, Regulation of Flood plain zone, Bio medical waste, Mining

I. Sewage:		Remarks
a) Per day generation of sewage in each city/town within the District		Such works are not purview under this department.
b) Quantity of sewage treated per day, city/town wise.		
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.		
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.		
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.		
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.		
g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)		
II. Municipal Solid Waste disposal:		Remarks
a) Per day generation of Solid waste in each city/town within the District.		Such works are not purview under this department.
b) Quantity of solid waste treated per day, in each city/town of the District.		
c) The gap in treatment of solid waste.		
d) Legacy waste and the time bound plan to treat legacy waste.		
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.		
f) Current status of dumping of solid waste with reference to location.		
III. Construction and Demolition waste:		Remarks
a) Total per day generation of C & D Waste within the District.		Such works are not purview under this department.
b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.		
IV. Industrial Effluent discharge		Remarks
a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.		Such works are not purview under this department.
b) Total daily generation of such industrial waste within the District.		
c) The manner of treatment of the industrial waste so generated.		
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.		
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.		



*Signature*  
20/09/24

V. Regulation of Flood Plain Zone:		Remarks
a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.		The flood plain zone has not been exclusively demarcated in this district. However, possible inundation zone during high flood of river Bhagirathi is identified by this Division (EE/BID of I&WD). The detailed list of such areas are enclosed herewith.
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.		Such works are not purview under this department.
VI. Bio medical Waste:		Remarks
a) The per day total generation of bio medical waste in the District.		Such works are not purview under this department.
b) The manner of its treatment and disposal.		
VII. Mining:		Remarks
a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.		Such works are not purview under this department
<b>Point No 10</b> of the order dated 21.02.2024		<b>Remarks</b>
Point No. 10 of the order dated 21.02.2024 given by Hon'ble NGT (Principal Bench) under OA 200/2014		Such works are not purview under this department.

Enclosure: As stated above in (V)



*[Signature]*  
20/03/24  
Executive Engineer  
Berhampore Irrigation Division  
Berhampore, Murshidabad

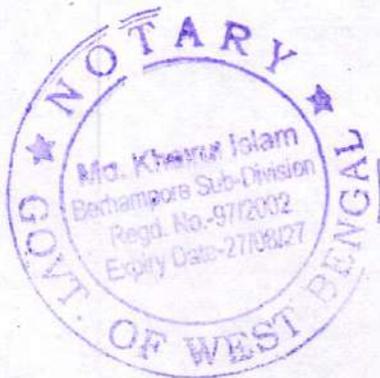
-116-

## Annexure-I

'Char' land adjoining bank of river Bhagirathi likely to be inundated during flood season

• Berhampore Irrigation Division

Sl. No.	Major River/ Channels	Name of Gram Panchayats likely to be inundated	Name of Blocks	Approximate quantum of vulnerable/ Char land likely to be inundated during flood season Area (in hectare)	Remarks (if any)
	1	2	3	4	5
1.	Rajarampur Char	Rajarampur	Lalgola	60	Char land
2.	Char Gayeshpur	Sundarpur	Bhagwangola-I	30	Char land
3.	Chak Kathalia	Satui	Berhampore	50	Char land
4.	Satui Char	Satui	Berhampore	100	Char land
5.	Chak Chandpur	Rampara-I	Beldanga-II	100	Char land
6.	Manganpara Char	Rampara-I	Beldanga-II	80	Char land



*[Signature]*  
20/03/24  
Executive Engineer,  
Berhampore Irrigation Division,  
Berhampore, Murshidabad

ANNEXURE- E1				
Action taken against 05 nos CPCB identified drains in MURSHIDABAD District.				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	L1	Jangipur Drain	Murshidabad	To be tapped under 8.0 MLD Jangipur STP
2	R1	Sagar Dhlghi WBDCL water	Murshidabad	Untapped
3	R2	Azimganj	Murshidabad	To be tapped / under DPR preparation stage.
4	L2	Nashipur Ghosh Para.Ward No-14	Murshidabad	To be tapped / under DPR preparation stage.
5	L3	Rattala- Gorabazar Beherampore	Murshidabad	To be tapped under 3.5 MLD Berhampore STP



34531

R-10



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West Bengal Pollution Control Board  
Department of Environment,  
Govt. Of West Bengal  
Malda Regional Office  
"Paribesh Bhaban" (Near Food Park)  
Abhirampur, P.O. Mokdumpur Malda - 732 103.  
Website: www.wbpcb.gov.in, email: wbpcbmro@gmail.com

Memo No- 908 / WPB/MRO/G.C/NGT/23/24

Date- 28/03/2024

To  
The Additional District Magistrate (Gen)  
Office of the District Magistrate Murshidabad,  
P.O.-Berhampore  
Dist. Murshidabad -742101

**Sub:** - Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB (M.C. Mehta-Vs- Union of India & Ors)-reg.  
**Ref:** Additional District Magistrate Office vide Memo No-105(6)/En/DGC-MSD, Dated-17/03/2024

Sir,

A reply has already been sent on 02.02.2024 in compliance to the order passed by Hon'ble NGT in Case No. OA 200/2014 (Photo copy enclosed) on 24.11.2023.

In reference to your letter dated 17.03.2024 mentioning "the District Magistrates (Chairman of District Ganga Committee) to file the affidavits disclosing the timeline for achieving the target of 100% treatment of sewage generated per day and also the phase manner in which the target will be achieved and the manner & extent of utilization of funds received from NMCG & utilization of the amount including the steps which have been taken for demarcation of flood plain zones of River Ganga", this is to inform you that the Malda RO of WBPCB is not part of the team, which is engaged in designing/implementation of STP proposal.

Thanking You.

Yours faithfully

*D. Maulik*  
28.03.2024

(D.Maulik)  
Senior Environmental Engineer & In-charge  
Malda Regional Office  
Senior Environmental Engineer  
West Bengal Pollution Control Board  
Malda Regional Office

Enclosed - As stated above



- 119 -



**LiFE**  
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West Bengal Pollution Control Board

Department of Environment,

Govt. Of West Bengal

Malda Regional Office

"Paribesh Bhavan" (Near Food Park)

Abhirampur, P.O. Mokdumpur Malda - 732 103.

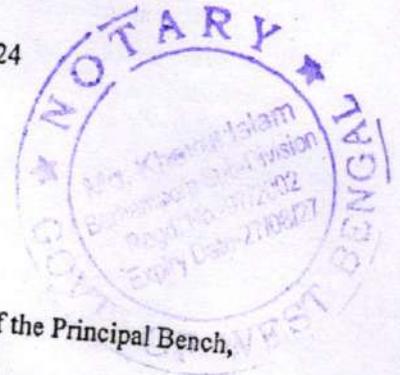
Website: www.wbpcb.gov.in, email: wbpcbmr@gmail.com

Memo No- 745 WPB/MRO/G.C/NGT/23/24

To

Additional District Magistrate (Gen)  
Office of the District Magistrate & Collector,  
Berhampore, Murshidabad :-742101

Date- 02/02/2024



**Sub:** Submission of information in Connection with NGT case bearing OA no: 200/2014 of the Principal Bench, New Delhi

**Ref:** Additional District Magistrate Office Letter Memo No-35/ En/DGC-MSD, Dated-24/01/2024

Sir

This has reference to your above-mentioned letter. I am sending the following information for your kind information and necessary use:

S.I.	Question	Material for Reply
a.	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	<p>None of the industries, which are identified as SPIs (Seriously Polluting Industries) are directly discharging to the river Ganga and its tributaries.</p> <p>Industries - NTPC Limited, Sagardighi Thermal Power Project, The Bhagirati Co-Operative Milk Producers Union Limited are listed as SPI for Murshidabad. and two nos. cement industry (Ultratech Cement Limited, Ambuja Cement Pvt.Ltd).</p> <p>Five SPI and 17 Category, 41 rice mills and 100 other units are functioning in the district.</p>
b.	Total daily generation of such industrial waste within the district.	<p>Estimated waste quantity from 3 SPIs = 604646 Ton/Month* (* include Fly Ash and Bottom Ash, which are eventually utilized)</p> <p>Estimated waste quantity from two Cement units = 0.3510 Ton/month</p> <p>Estimated waste from other units = 615 Ton/Month</p>
c.	The manner of treatment of the industrial waste so generated.	<p>Septic tank for municipal sewage and predominantly sedimentation tank followed by biodegradable treatment for industrial wastewater.</p>
d.	The discharge effluent analysis from the CETP and ETP treating the industrial	<p>Copy of last effluent treatment three SPIs (NTPC Limited, Sagardighi Thermal Power Project, The Bhagirati Co-Operative</p>

34533

R-10

Question	Material for Reply
waste from each outlet.	Milk Producers Union Limited) attached.
e. The per day generation of industrial solid waste and manner of its treatment and disposal in the district.	Estimated waste quantity from SPI = 20155 T per day Estimated waste quantity from Cement industry = .0117 ton/ day Estimated waste from other units = 20.5 T per day
f. Total daily generation of such industrial wastewater within the district.	Wastewater from SPI = 5830113 KL per Day Wastewater from rice mills = 1646.45 KL/day Wastewater from units other than rice mills and GPIs = 304.5 KLD. Five SPI and 17 Category, 41 rice mills and 100 other units are functioning in the district.

Thanking You.

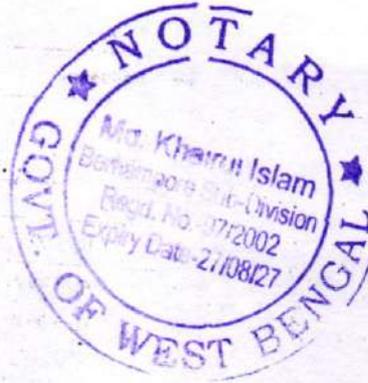
Yours faithfully

*M. Maulik*  
02.02.2024

(D.Maulik)

Senior Environmental Engineer & In-charge  
West Bengal Pollution Control Board  
Malda Regional Office

Enclosed: As stated above



34534

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## WEST BENGAL POLLUTION CONTROL BOARD

Kankinara Laboratory

Panpore More, Kalyani Expressway, Vill. Panpur, P.O. Narayanpur, Dist: 24-Parganas (N), Pin 743 126,(033) 2502-1189

Report No: 526

TEST REPORT

Issue Date:10/10/2023

Sample Details	Industry(Effluent)	A.R.F No.	526/2023
Sample Received From	Malda Regional Office	Sampling Date	29/09/2023
Test Material	STP Sample	Sample Received on	03/10/2023
Sampling Location	STP OF M/S Ambuja Cement	Total no of Sample	1
Height/Depth	NA	Period of Analysis	03/10/2023 to 10/10/2023
Sample Condition	GOOD	Climate Condition	NA
Name of Industry	AMBUJA CEMENTS LTD. UNIT - FARAKKA	Address	City/Vill.-Kendua, P S.-Farakka, Dist.-Murshidabad, P.O.-Srimantapur, PIN-7
Sample Collected by	Hapaa Murmu		

Sampling Procedure Reference - BRL/SOP/25

Sampling Plan - WBPCB/BRL/QR

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	Treated	1630	STP Outlet	
parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	NOT DONE	mg/l	1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques St 14/87 - 88 1993
COD	5.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)
O&G	<5.00	mg/l	5.00 mg/l	APHA 5520 B (23rd edition, 2017)
pH (Unit)	7.83	unit	2.00 unit	APHA 4500-H+ B (23rd edition, 2017)
TSS(@103-105°C)	12.00	mg/l	6.00 mg/l	APHA 2540 D (23rd edition, 2017)

Note - LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done  
 1) For Sampling details pl. refer to A.R.F No. 526/2023 Dated: 03/10/2023. 2) Results are reported based on preserved materials received.  
 3) Sample will be destroyed after 1 month from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Stand  
 4) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.

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Authorised Signatory :

Jr Scientist  
(Verified by)

Scientist  
(Checked by)

Chief Scientist  
(Issued by)

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2. Chief Engineer, Planning / EIM Cell, WBPCB
3. Malda Regional Office, WBPCB

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29/10/2023  
Page 1

34535

R-10



## WEST BENGAL POLLUTION CONTROL BOARD

Kankinara Laboratory  
Panpore More, Kalyani Expressway, Vill. Panpur, P.O. Narrayanpur, Dist: 24-  
Parganas (N), Pin 743 126, (033) 2502-1189

Report No: 345

## TEST REPORT

Issue Date: 12/09/2023

Sample Details	Industry(Effluent)	A.R.F No.	345
Sample Received From	Malda Regional Office	Sampling Date	08/08/2023
Test Material	ETP Sample	Sample Received on	10/08/2023
Sampling Location	ETP & G.P OF M/S Sagardighi Thermal Power Project	Total no of Sample	3
Height/Depth	NA	Period of Analysis	10/08/2023 to 24/08/2023
Sample Condition	GOOD	Climate Condition	NA
Name of Industry	Sagardighi Thermal Power Project	Address	City/Vill.-Sagardighi, P.S.-Sagardighi, D. Murshidabad, P.O.-Monigram, PIN-742
Sample Collected by	Hapaa Murmu		

Sampling Procedure Reference - BRL/SOP/25

Sampling Plan - WBPCB/BRL/QR/7

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	Treated	1220	Final Discharge outlet point of mixes(Industrial, townshi) domestic) effluent leading to Bhagirathi
	parameters	Result	Unit
		LOD	Method
	BOD(3days@27°C)	NOT DONE	mg/l
		1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Serri /4/87 - 88:1993
	COD	8.00	mg/l
		5.00 mg/l	APHA 5220 B (23rd edition, 2017)
	Copper	BDL	mg/l
		0.1 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
	Iron	0.16	mg/l
		0.1 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
	O&G	<5.00	mg/l
		5.00 mg/l	APHA 5520 B (23rd edition, 2017)
	pH (Unit)	6.73	unit
		2.00 unit	APHA 4500-H+ B (23rd edition, 2017)
	Total Chromium	BDL	mg/l
		0.25 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
	TSS(@103-105°C)	12.00	mg/l
		5.00 mg/l	APHA 2540 D (23rd edition, 2017)
	Zinc	BDL	mg/l
		0.05 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
2	Treated	1235	Outlet of Guard pond to river Ganga
	parameters	Result	Unit
		LOD	Method
	BOD(3days@27°C)	NOT DONE	mg/l
		1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Serri /4/87 - 88:1993
	COD	12.00	mg/l
		5.00 mg/l	APHA 5220 B (23rd edition, 2017)
	O&G	<5.00	mg/l
		5.00 mg/l	APHA 5520 B (23rd edition, 2017)
	pH (Unit)	6.69	unit
		2.00 unit	APHA 4500-H+ B (23rd edition, 2017)
	TSS(@103-105°C)	10.0	mg/l
		5.00 mg/l	APHA 2540 D (23rd edition, 2017)

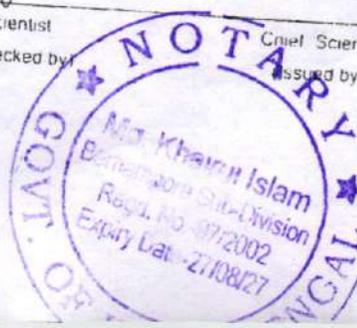
Authorised Signatory:

*NS*  
Jr Scientist  
(Verified by)

*S*  
Scientist  
(Checked by)

*B. Saha*  
Chief Scientist  
(Issued by)

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Page 1 of 2

-123-



34537

R-40



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# WEST BENGAL POLLUTION CONTROL BOARD

Kankinara Laboratory  
Panpore More, Kalyani Expressway, VIII, Panpur, P.O. Narayanpur, Dist: 24-  
Parganas (N), Pin 743 126,(033) 2502-1189

Report No: 344

TEST REPORT

Issue Date:12/09/2023

Sample Details	Industry(Effluent)	A.R.F No.	344
Sample Received From	Malda Regional Office	Sampling Date	08/08/2023
Test Material	STP Sample	Sample Received on	10/08/2023
Sampling Location	STP OF M/S Ultratech Cement(Sonar Bangla Cement)	Total no of Sample	1
Height/Depth	NA	Period of Analysis	10/08/2023 to 24/08/2023
Sample Condition	GOOD	Climate Condition	NA
Name of Industry	Ultra Tech Cement Ltd (Unit :Sonar Bangla Cement Works)	Address	City/Vill.-Dhala Villagem, P.S.-Raghunathga Dist.-Murshidabad, P.O.-Gankar, PIN-7422;
Sample Collected by	Hapaa Murmu		

Sampling Procedure Reference - BRL/SOP/25

Sampling Plan - WBPCB/BRL/QR/7.8.

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	Treated	1700	STP Outlet

parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	NOT DONE	mg/l	1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Series /4/87 - 88-1993
COD	7.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)
O&G	<5.00	mg/l	5.00 mg/l	APHA 5520 B (23rd edition, 2017)
pH (Unit)	6.79	unit	2.00 unit	APHA 4500-H+ B (23rd edition, 2017)
TSS(@103-105°C)	10.00	mg/l	6.00 mg/l	APHA 2540 D (23rd edition, 2017)

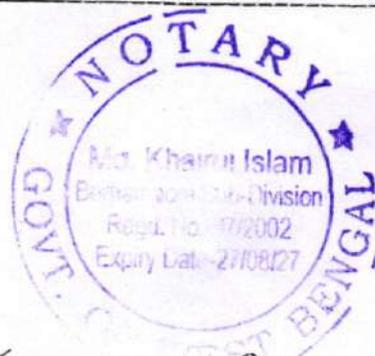
Note - LOD Limit of Detection, BDL Below Detection Limit, NT Not Traceable, NA Not Applicable, ND Not Done

1) For Sampling details pl. refer to A.R.F No. 344 Dated 10/08/2023. 2) Results are reported based on preserved materials received

3) Sample will be destroyed after 1 month from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard

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Remarks:-



Authorised Signatory :

*NH*  
Jr. Scientist  
(Verified by)

*S*  
Scientist  
(Checked by)

*Bischoe*  
Chief Scientist  
(Issued by)

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WEST BENGAL POLLUTION CONTROL BOARD

R-10

Kankinara Laboratory  
Panpore More, Kalyani Expressway, Vill. Panpur, P.O. Narayanpur, Dist: 24-  
Parganas (N), Pin 743 126,(033) 2502-1189

Report No: 500

TEST REPORT

Issue Date:10/10/2023

Sample Details	Industry(Effluent)	A.R.F No.	500/2023
Sample Received From	Malda Regional Office	Sampling Date	27/09/2023
Test Material	ETP, STP, ASH POND SAMPLES	Sample Received on	29/09/2023
Sampling Location	ETP, STP,ASH POND OF M/S NTPC LTD.	Total no of Sample	6
Height/Depth	NA	Period of Analysis	29/09/2023 to 09/10/2023
Sample Condition	GOOD	Climate Condition	NA
Name of Industry	Farakka Super Thermal Power Station	Address	City/Vill -Farakka, P.S.-Farakka, Dist.- Murshidabad, P.O.-Nabarun, PIN-742
Sample Collected by	Hapaa Murmu		

Sampling Procedure Reference - BRL/SOP/25

Sampling Plan - WBPCB/BRL/QR

Sl	Treat/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	Treated	1425	outlet of Malancha Ash Pond to Tarai Bagmari River	
parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	NOT DONE	mg/l	1.00 mg/l	IS 3025(Part 44) 1993 & CPCB Analytical Techniques 4/87 - 88:1993
COD	6.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)
O&G	<5.00	mg/l	5.00 mg/l	APHA 5520 B (23rd edition, 2017)
pH (Unit)	7.55	unit	2.00 unit	APHA 4500-H+ B (23rd edition, 2017)
TSS(@103-105°C)	16.00	mg/l	6.00 mg/l	APHA 2540 D (23rd edition, 2017)
2	Untreated	1450	ETP Inlet to ETP	
parameters	Result	Unit	LOD	Method
BOD(3days@27°C)	NOT DONE	mg/l	1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques 4/87 - 88:1993
COD	15.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)
Copper	BDL	mg/l	0.1 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
Iron	117.3	mg/l	0.1 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
O&G	<5.00	mg/l	5.00 mg/l	APHA 5520 B (23rd edition, 2017)
pH (Unit)	7.52	unit	2.00 unit	APHA 4500-H+ B (23rd edition, 2017)
TSS(@103-105°C)	32.00	mg/l	6.00 mg/l	APHA 2540 D (23rd edition, 2017)
Zinc	0.10	mg/l	0.05 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
3	Treated	1510	ETP Outlet to Feeder Canal	

Authorised Signatory :

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Scientist  
(Checked by)

Chief Scientist  
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-126-

parameters	Result	Unit	LOD	Method
BOD(5days@27°C)	NOT DONE	mg/l	1.00 mg/l	IS 3025(Part 4), 1993 & CPCB Analytical Techniques Series 14/87 - 88 1993
COD	8.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)
TSS	BDL	mg/l	0.1 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
Oil	0.22	mg/l	0.1 mg/l	APHA 5520 B (23rd edition, 2017)
O&G	<5.00	mg/l	5.00 mg/l	APHA 4500-H+ B (23rd edition, 2017)
pH (Unit)	7.52	unit	2.00 unit	APHA 2540 D (23rd edition, 2017)
TSS@103-105°C)	18.00	mg/l	5.00 mg/l	APHA 3030 K, 3111 B (23rd edition, 2017)
/inc	BDL	mg/l	0.05 mg/l	

1530 STP Outlet to Feeder Canal

parameters	Result	Unit	LOD	Method
BOD(5days@27°C)	NOT DONE	mg/l	1.00 mg/l	IS 3025(Part 4), 1993 & CPCB Analytical Techniques Series 14/87 - 88 1993
COD	11.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)
O&G	<5.00	mg/l	5.00 mg/l	APHA 4500-H+ B (23rd edition, 2017)
pH (Unit)	7.55	unit	2.00 unit	APHA 2540 D (23rd edition, 2017)
TSS@103-105°C)	14.00	mg/l	5.00 mg/l	

1605 Outlet of Kendua Ash Pond to Kangooli River

parameters	Result	Unit	LOD	Method
BOD(5days@27°C)	NOT DONE	mg/l	1.00 mg/l	IS 3025(Part 4), 1993 & CPCB Analytical Techniques Series 14/87 - 88 1993
COD	10.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)
O&G	<5.00	mg/l	5.00 mg/l	APHA 4500-H+ B (23rd edition, 2017)
pH (Unit)	7.73	unit	2.00 unit	APHA 2540 D (23rd edition, 2017)
TSS@103-105°C)	12.00	mg/l	5.00 mg/l	

1620 Outlet of Nischindra Ash Pond to Feeder Canal

parameters	Result	Unit	LOD	Method
BOD(5days@27°C)	NOT DONE	mg/l	1.00 mg/l	IS 3025(Part 4), 1993 & CPCB Analytical Techniques Series 14/87 - 88 1993
COD	10.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)
O&G	<5.00	mg/l	5.00 mg/l	APHA 4500-H+ B (23rd edition, 2017)
pH (Unit)	7.70	unit	2.00 unit	APHA 2540 D (23rd edition, 2017)
TSS@103-105°C)	14.00	mg/l	5.00 mg/l	

Abb.: LOD: Limit of Detection; BDL: Below Detection Limit; NT: Not Traceable; NA: Not Applicable; ND: Not Done  
 1) For sampling details pl. refer to A.P.F. No. 100/2022 Dated: 24/01/2022. 2) Results are reported based on preserved materials received.  
 3) Sample will be destroyed after 1 month from the date of issue of the report unless otherwise specified. Sample will be preserved accordingly.  
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 Jr. Scientist  
 (Verified by)

*[Signature]*  
 Scientist  
 (Checked by)

*[Signature]*  
 Chief Scientist  
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